

## ORISSA HIGH COURT

**FILING REPORT AS ON :04/07/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0006197/2022	RAJIBA KANHAR @ TIYAN VS STATE OF ODISHA	SARAT KUMAR JENA VS	ATTABIRA /83 /2022 () //
2	BLAPL/0006198/2022	BASUDEV SAHOO VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	TENTULIKHUNTI /24 /2022 () //
3	BLAPL/0006199/2022	SUBRAT KUMAR SRICHANDAN VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	MANCHESWAR P.S. /205 /2022 () //
4	BLAPL/0006200/2022	BABULI JENA @ TUBULA VS STATE OF ODISHA	RAVI SHANKAR SAMAL VS	JENAPUR /145 /2022 () //
5	BLAPL/0006201/2022	RUTUPARNA MAHAKUD @ TAPAN KUMAR MAHAKUD VS STATE OF ODISHA	KUNJAL KISHORE PANDA VS	BOUDH /144 /2022 () //
6	BLAPL/0006202/2022	AMZAT KHAN VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KALIMELA /155 /2022 () //
7	BLAPL/0006203/2022	ANANDA JAL VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	BINIKA /70 /2022 () //
8	BLAPL/0006204/2022	NIKHIL SIKDAR VS STATE OF ODISHA	KRUSHNA CHANDRA DASH VS	MALKANGIRI /246 /2020 () //
9	BLAPL/0006205/2022	BASUDEV @ BASU RATHA VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	HANDAPA /149 /2022 () //
10	BLAPL/0006206/2022	ANWAR KHAN VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	NANDAPUR /60 /2019 () //
11	BLAPL/0006207/2022	SARAT KUMAR BISWAL VS STATE OF ODISHA	DEEPAK KU SAHOO VS	RAJNAGAR /245 /2021 () //

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12	BLAPL/0006208/2022	BIJU NAYAK VS STATE OF ODISHA	UMAKANTA BARIK VS	BRAHMANITARANG /191 /2021 () //
13	BLAPL/0006209/2022	TUNGA @ JAGANNATH JENA VS STATE OF ODISHA	UMESH KUMAR LENKA VS	DHAMNAGAR /6 /2022 () //
14	BLAPL/0006210/2022	MANAS RANJAN BEHERA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /145 /2022 () //
15	BLAPL/0006211/2022	PRADEEP KUMAR SATPATHY VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	LALBAG /132 /2022 () //
16	BLAPL/0006212/2022	CHAGULU @ MANAS SINGH VS STATE OF ODISHA	ARIJEET MISHRA VS	KOREI /174 /2022 () //
17	BLAPL/0006213/2022	JITENDRA HARIPAL VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	PLANTSITE /160 /2022 () //
18	BLAPL/0006214/2022	SHIBABRATA MAHARANA VS STATE OF ODISHA	ADITI HOTA VS	COLLIERY /93 /2022 () //
19	BLAPL/0006215/2022	LALIT KAND VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BELPARA /89 /2022 () //
20	BLAPL/0006216/2022	LALU SK @ LAL MOHAMMAD SK VS STATE OF ODISHA	HUSEN MUSTAFI VS	SPL.TASK FORCE /35 /2021 () //
21	BLAPL/0006217/2022	MANAS RANJAN DASH VS STATE OF ODISHA	BALARAM NAYAK VS	EOW,BHUBANESWAR /8 /2022 () //
22	BLAPL/0006218/2022	CHANDAN KUMAR PATRA @ AJU VS STATE OF ODISHA	ARIJEET MISHRA VS	KOREI /35 /2016 () //
23	BLAPL/0006219/2022	ANANDA CHANDRA PRADHAN	AMITAV TRIPATHY	NAYAGARH /43 /2022

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0006220/2022	MAC @ ASIS KUMAR PRADHAN	AMITAV TRIPATHY	NAYAGARH /43 /2022
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0006221/2022	KANHU @ SIBAJI SAMANTRAY	AMITAV TRIPATHY	NAYAGARH /43 /2022
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0006222/2022	MUNA PRADHAN	AMITAV TRIPATHY	NAYAGARH /43 /2022
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0006223/2022	UDAYANATH BHOLA	AMITAV TRIPATHY	NAYAGARH /43 /2022
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0006224/2022	RABI @ RABINDRANATH PRADHAN	AMITAV TRIPATHY	NAYAGARH /43 /2022
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0006225/2022	RANA TIKINA DORA	JUGALA KISHORE PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0006226/2022	RAJA @ JITENDRA BASTIA	SUSHANTA KUMAR SAMANTARAY	LALBAG /299 /2022
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0006227/2022	BIGHNE KANHAR	JUGALA KISHORE PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0006228/2022	LALAN PANDIT	SATYABRATA MOHANTY (1)	BORIGUMMA /107 /2020
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0006229/2022	PHULDAS GOND	UMAKANTA BARIK	UMERKOTE /43 /2022
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0006230/2022	SK. MUSTAKIM	SMRUTI RANJAN ROUT	PHIRINGIA /55 /2022
		VS	VS	()

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35	BLAPL/0006231/2022	STATE OF ODISHA JHAMPURA @ SURESH PARIDA VS	BIKRAM CHANDRA GHADEI VS	// DELANGA /131 /2018 ()
36	BLAPL/0006232/2022	STATE OF ODISHA KHUDIRAM BARIK VS	S.S. RAY 2 VS	// SORO /135 /2022 ()
37	BLAPL/0006233/2022	STATE OF ODISHA MANARANJAN MANDAL VS	RAJIB LOCHAN PATTNAIK VS	// / /0 ()
38	BLAPL/0006234/2022	STATE OF ODISHA PRAVAT KUMAR PRADHAN VS	RABINDRA KUMAR PATNAIK VS	// / /0 ()
39	BLAPL/0006235/2022	STATE OF ODISHA MAHESH DAS VS	SATYANARAYAN MISHRA VS	// / /0 ()
40	BLAPL/0006236/2022	STATE OF ODISHA NILAKARA KANHAR VS	JUGALA KISHORE PANDA VS	// / /0 ()
41	BLAPL/0006237/2022	STATE OF ODISHA AMINA @ SUSHANTA BEHERA VS	DR. BINODA KUMAR MISHRA VS	// BANKI /219 /2018 ()
42	BLAPL/0006238/2022	STATE OF ODISHA DHIRENDRA @ DHARMI DAS VS	SANTOSH KUMAR MAHANTY VS	// KHALLIKOTE /167 /2022 ()
43	BLAPL/0006239/2022	STATE OF ODISHA ASHRITA MALLICK VS	BIJAYA KUMAR PARIDA (2) VS	// K.NUAGOAN /5 /2022 ()
44	BLAPL/0006240/2022	STATE OF ODISHA DIPU @ DEEPAK JENA VS	PARTHA SARATHI NAYAK VS	// KOREI /236 /2021 ()
45	BLAPL/0006241/2022	STATE OF ODISHA SANTANU KUMAR SAHOO VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	// CYBER CRIME AND ECONOMIC OFFENCE /6 /2022 () //

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46	BLAPL/0006242/2022	MANIKA ADKATIA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	KORAPUT TOWN /74 /2021 () //
47	BLAPL/0006243/2022	KANHU PARIDA VS STATE OF ODISHA	BASANTA KUMAR DAS VS	SHERAGADA /34 /2017 () //
48	BLAPL/0006244/2022	RANJIT PRASAD VS STATE OF ODISHA	SK. ZAFARULLA VS	PLANTSITE /37 /2022 () //
49	BLAPL/0006245/2022	PANCHANAN BARIK VS STATE OF ODISHA(VIG.)	SUVALAXMI DEVI VS	/ /0 () //
50	BLAPL/0006246/2022	GOURAPADA MANDAL VS STATE OF ODISHA	ASIT KUMAR JENA VS	MATHILI /301 /2020 () //
51	BLAPL/0006247/2022	MADAN BAG VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TUREIKELA /68 /2022 () //
52	BLAPL/0006248/2022	TRINATH PAN VS STATE OF ODISHA	ANIRUDHA DAS VS	KANTAMAL /52 /2022 () //
53	BLAPL/0006249/2022	PATANGI SURESH KUMAR VS STATE OF ODISHA	SANTOSH KUMAR DASH VS	MUNIGUDA /105 /2022 () //
54	BLAPL/0006250/2022	BIPIN MISHRA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	MACHHKUND /112 /2020 () //
55	BLAPL/0006251/2022	RAHUL MANDI VS STATE OF ODISHA	ASIT KUMAR JENA VS	MALKANGIRI /212 /2022 () //
56	BLAPL/0006252/2022	PADMALOCHAN NAIK VS STATE OF ODISHA	MANORANJAN ACHARYA VS	ODAGAON /59 /2021 () //
57	BLAPL/0006253/2022	SK. SAMIM	SULOCHANA PATRO	HINJILI (CHATRAPUR) /205 /2022

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0006254/2022	RINDHA KANHAR	SATYABRATA PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0006255/2022	MITHUN NAYAK	SURYA NARAYAN SAHU	ASKA /151 /2022
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0006256/2022	NARENDRA BIDANTA	PRADEEP KUMAR DAS	KHAIRA /162 /2022
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0006257/2022	SHANKAR GARADA	TUKUNA KUMAR MISHRA	KORAPUT SADAR /67 /2022
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0006258/2022	DUKHI SETHI	BIBHUTI KESHARI BISWAL	NARASINGHPUR /98 /2022
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0006259/2022	DHANESWAR PATRA @ MUNA	S.S.RAY 2	LAXMISAGAR P.S. /51 /2022
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0006260/2022	LOCHAN JANI @ TRILOCHAN JANI	SATYABRATA PANDA	MANAMUNDA /54 /2012
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0006261/2022	PANCHU MAHAKUD	PRADEEP KUMAR DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0006262/2022	NIRANJAN TANTI	SURYAKANTA DASH	DAMANJODI /4 /2022
		VS	VS	()
		STATE OF ODISHA		//
67	BLAPL/0006263/2022	MANOJ @ MANMATH TAREI	JAYANTA KUMAR MAJHI	CHANDIPUR /56 /2021
		VS	VS	()
		STATE OF ODISHA		//
68	BLAPL/0006264/2022	RAJANIKANTA @ PRAMOD BALIARSINGH @ RAJAN	MANAS CHAND	RANPUR /146 /2022
		VS	VS	()

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69	BLAPL/0006265/2022	STATE OF ODISHA SAYYAD ATIK @ ATIK VS	RAJIB LOCHAN PATTNAIK VS	// KALIMELA /155 /2022 ()
70	BLAPL/0006266/2022	STATE OF ODISHA BALAKRUSHNA BISWAL VS	LAMBODAR ACHARI VS	// KABISURYANAGAR (KODALA) /250 /2022 ()
71	BLAPL/0006267/2022	STATE OF ODISHA RAGHU NAYAK VS	MANAS CHAND VS	// BEGUNIA P.S. /166 /2021 ()
72	BLAPL/0006268/2022	STATE OF ODISHA SANTOSH DAS @ SUKA VS	KURESH PRASAD DASH VS	// KODALA /486 /2021 ()
73	BLAPL/0006269/2022	STATE OF ODISHA AMARESH CHANDRA SARANGI VS	BISWAJIT NAYAK VS	// EOW,BHUBANESWAR /2 /2020 ()
74	BLAPL/0006270/2022	STATE OF ODISHA RAMESH MALLIK VS	ARUNA ACHARYA VS	// MARINE KASIA /45 /2017 ()
75	BLAPL/0006271/2022	STATE OF ODISHA BUBUN SETHY VS	SUSIL KUMAR PATTNAIK VS	// KEONJHAR SADAR /116 /2022 ()
76	BLAPL/0006272/2022	STATE OF ODISHA SURYAKANTA @ KANHU MOHAPATRA VS	NIRANJAN HOTA VS	// NIALI /115 /1997 ()
77	BLAPL/0006273/2022	STATE OF ODISHA SAMIR @ SOUMYA RANJAN DAS VS	SNEHASISH BEHERA VS	// DHENKANAL TOWN /345 /2022 ()
78	BLAPL/0006274/2022	STATE OF ODISHA SK. TAMIR VS	JUGALA KISHORE PANDA VS	// CDA-II /44 /2021 ()
79	BLAPL/0006275/2022	STATE OF ODISHA DEBRI @ MADHABA PUJARI VS	TUKUNA KUMAR MISHRA VS	// BORIGUMMA /2 /2022 ()
		STATE OF ODISHA		//

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80	BLAPL/0006276/2022	ANIL @ PREMANANDA @ PARAMANANDA NAIK VS STATE OF ODISHA	DINESH KUMAR PATRA VS	RAMPUR (SONEPUR) /40 /2022 () //
81	BLAPL/0006277/2022	RAHIT KANTA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	SUNABEDA /160 /2021 () //
82	BLAPL/0006278/2022	LALIT HANS VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TUREIKELA /68 /2022 () //
83	BLAPL/0006279/2022	SURAJIT BAIRAGI VS STATE OF ODISHA	UMAKANTA BARIK VS	UMERKOTE /4 /2022 () //
84	BLAPL/0006280/2022	KAMALA BEHERA VS STATE OF ODISHA	MAITRIJIT MOHANTY VS	Bamapada (Industrial Area) /136 /2021 () //
85	BLAPL/0006281/2022	BAPI @ SANTOSH BARIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SORO /180 /2022 () //
86	BLAPL/0006282/2022	SUBASH BADI VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	REAMAL /197 /2021 () //
87	BLAPL/0006283/2022	SURENDAR KHANDAGIRI @ SURRENDRA VS STATE OF ODISHA	JAGABANDHU SAHU VS	LARAMBA /37 /2021 () //
88	BLAPL/0006284/2022	SAMANTA BHATI VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	KOKSARA /93 /2022 () //
89	BLAPL/0006285/2022	SOMANATH MOHARANA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	SIMULIA /156 /2022 () //
90	BLAPL/0006286/2022	KARTIK KHATUA VS STATE OF ODISHA	ANIRUDHA DAS VS	BAUNISUNI /4 /2022 () //
91	BLAPL/0006287/2022	NAKUL DIGAL @ RAHUL	BHAGABAT PRASAD RATH	BHARATPUR PS /415 /2021



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		VS	VS	()
		STATE OF ODISHA		//
92	BLAPL/0006288/2022	JACOB MAJHI	PRASANNA KUMAR MISHRA	//0
		VS	VS	()
		STATE OF ODISHA		//
93	BLAPL/0006289/2022	ABHI @ ABHIMANYU NAYAK	PRANAYANEE DASMOHAPATRA	ANGUL SADAR PS /372 /2022
		VS	VS	()
		STATE OF ODISHA		//
94	BLAPL/0006290/2022	URMIL NIMAL	GOKULANANDA SAHU	PADMAPUR /34 /2022
		VS	VS	()
		STATE OF ODISHA		//
95	BLAPL/0006291/2022	FATEH CHAND	PRASANNA KUMAR MISHRA	BISSAMCUTTACK /39 /2021
		VS	VS	()
		STATE OF ODISHA		//
96	CMP/0000594/2022	UDAY NARAYAN PANDA	MAHESWAR MOHANTY	//
		VS	VS	()
		NILAKANTHA PARIDA		//
97	CMP/0000595/2022	NEPOLIEON @ NEPU BEHERA	ABHISHEK DASH	//
		VS	VS	()
		DILLIP BEHERA		//
98	CMP/0000596/2022	MANORANJANA DEVI	PABITRA KUMAR NAYAK	//
		VS	VS	()
		MITRA RANJAN PARIDA		//
99	CMP/0000597/2022	SANJAYA NAYAK	MAMATA MISHRA	//
		VS	VS	()
		BIBEKANANDA NAYAK		//
100	CONTC/0004280/2022	HANDA TANTY	ASHIS KUMAR MOHANTY	//
		VS	VS	()
		DR. GAVALI PRASAD HARSHAD, COLLECTOR, DM. SUNDARGARH.		//
101	CONTC/0004281/2022	ABDUL BARI	ASHIS KUMAR MOHANTY	//
		VS	VS	()
		GAVALI PRASAD HARSHAD, COLLECTOR AND DM, SUNDARGARH		//
102	CONTC/0004282/2022	BIJOY KUMAR JENA	ADV	//
		VS	VS	()

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103	CONTC/0004283/2022	SASWAT MISHRA, I.A.S. DEBADHI CHARAN SAHU VS	ADV VS	// // 0
104	CONTC/0004284/2022	ANU GARG, PRINCIPAL SECY., W.R.DEPT. SNEHALATA PRADHAN VS	ADV VS	// // 0
105	CONTC/0004285/2022	BISHNUPADA SETHY, SECY., S AND ME DEPT. KALPALATA MEHER VS	ADV VS	// // 0
106	CONTC/0004286/2022	ABOLI SUNIL NARAVANE, I.A.S N.JAGADISH RAO VS	ADV VS	// // 0
107	CONTC/0004287/2022	HEMANTA SHARMA, I.A.S. BIDYADHAR JENA VS	ADV VS	// // 0
108	CONTC/0004288/2022	BICHITRA KUMAR PANDA, IN CHARG, CHIEF FIRE OFFICER, ODISHA GANGADHAR SAHOO VS	ADV VS	// // 0
109	CONTC/0004289/2022	RAGHURAM.R.AYAR, DIRECTOR SECONDARY S AND ME SHANKARSAN ACHARYA VS	ADV VS	// // 0
110	CONTC/0004290/2022	SUDHANSUMOHAN SAMAL, COLLECTOR, DEOGARH DUSHASAN NAIK VS	TRILOCHAN NANDA VS	// // 0
111	CONTC/0004291/2022	ASHSH THAKARE COLLECTOR, KEONJHAR RENUKA DEI VS	ADV VS	// // 0
112	CONTC/0004292/2022	ANU GARG, I.A.S. DEBASIS PANIGRAHI VS	ADV VS	// // 0
113	CONTC/0004293/2022	P.K.MOHAPATRA, I.A.S. KALI CHARAN PANIGRAHI VS	ADV VS	// // 0
		NARESH KUMAR GENERAL MANAGER, HRM AND PERSONAL SERVICES DEPT. UCO BANK		//

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114	CONTC/0004294/2022	ISWAR GURU VS SATYABRATA SAHU, I.A.S.	ADV VS	// 0 //
115	CONTC/0004295/2022	NARENDRA KUMAR MANTRY VS SATYABRATA SAHU, I.A.S.	ADV VS	// 0 //
116	CONTC/0004296/2022	PREMADEVI LATH VS SANJIB KUMAR MEHER, TAHASILDAR, BARAGARH	MIHIR SAHOO VS	// 0 //
117	CONTC/0004297/2022	BIJAY KETAN SANDHA VS MAUSHUMI LATA PADHI, ASST. PROVIDENT FUND COMMNR., EMPLOYEES PROVIDENT FUND ORGANIZATION.	ADV VS	// 0 //
118	CONTC/0004298/2022	CHANDRA PRAVA BAISHNAB VS HEMAKANTA SAY, COLLECTOR, NUAPADA	ADV VS	// 0 //
119	CONTC/0004299/2022	BUDHIMAN PRADHAN VS DR. POMA TUDU, I.A.S.	RASHMI KANTA ACHARYA VS	// 0 //
120	CONTC/0004300/2022	NARESH KUMAR MISHRA VS BISHNUPADA SETHI, I.A.S.	ADV VS	// 0 //
121	CONTC/0004301/2022	SARAT CHANDRA BISHWAL VS BISHNUPADA SETHI, I.A.S.	ADV VS	// 0 //
122	CONTC/0004302/2022	NARAHARI BEHERA VS BISHNUPADA SETHI, I.A.S.	ADV VS	// 0 //
123	CONTC/0004303/2022	SRIMUKHA SAHOO VS BISHNUPADA SETHI, I.A.S.	ADV VS	// 0 //
124	CONTC/0004304/2022	DUSMANTA MAHAKUDA VS SURENDRA KUMAR, I.A.S.	ADV VS	// 0 //
125	CONTC/0004305/2022	SANTOSH KUMAR DAS	PRASANNA KUMAR NAYAK 1	//

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		VS	VS	0
		BISHNUPADA SETHI, PRINCIPAL SECY., S AND ME DEPT.		//
126	CONTC/0004306/2022	BIGYAN KUMAR BISWAL	RAMDAS ACHARY	//
		VS	VS	0
		BISHNUPADA SETHI, I.A.S.		//
127	CONTC/0004307/2022	BIJOY KUMAR MOHANTY	ADV	//
		VS	VS	0
		ANU GARG, I.A.S.		//
128	CONTC/0004308/2022	BIJOY KUMAR MOHANTY	ADV	//
		VS	VS	0
		ANU GARG, I.A.S		//
129	CONTC/0004309/2022	ASHOK KUMAR PATTANAIK	ADV	//
		VS	VS	0
		D.C.P, COMMISSIONERATE POLICE, BBSR,		//
130	CONTC/0004310/2022	SARBESWAR BARIK	ADV	//
		VS	VS	0
		G.MATHI VATHANAN, I.A.S		//
131	CONTC/0004311/2022	TUNA SAHU	ADV	//
		VS	VS	0
		G.MATHI VATHANAN, I.A.S		//
132	CONTC/0004312/2022	SWADHIN SENAPATI	ADV	//
		VS	VS	0
		G.MATHI VATHANAN, I.A.S		//
133	CONTC/0004313/2022	MALAYASEN DARJEE	ADV	//
		VS	VS	0
		G.MATHI VATHANAN, I.A.S		//
134	CONTC/0004314/2022	PRAKASH CHANDRA MISHRA	ADV	//
		VS	VS	0
		SANJEEV CHOPRA, I.A.S.		//
135	CONTC/0004315/2022	HIMANSHU SEKHAR PAIKRAY	ADV	//
		VS	VS	0
		SANJEEV CHOPRA, I.A.S.		//
136	CONTC/0004316/2022	DEVIDATTA MISHRA	ADV	//
		VS	VS	0

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		PUSHAPANJALI PANDA, PRINCIPAL CUM SECY., GOVERNING BODYOF JAPAKUDA WOMENS COLLEGE		
137	CONTC/0004317/2022	SUPRABHA MOHANTY	ADV	//
		VS	VS	0
		BISHNUPADA SETHY, I.A.S.		//
138	CONTC/0004318/2022	GATIKRISHNA BISWAL	ADV	//
		VS	VS	0
		BISHNUPADA SETHY, I.A.S.		//
139	CONTC/0004319/2022	SIDHESWAR SAHOO	ADV	//
		VS	VS	0
		BISHNUPADA SETHY, I.A.S.		//
140	CONTC/0004320/2022	SATYANARAYAN MOHAPATRA	ADV	//
		VS	VS	0
		BISHNUPADA SETHY, I.A.S.		//
141	CONTC/0004321/2022	KAILASH CHANDRA NAYAK	ADV.	//
		VS	VS	0
		BISHNUPADA SETHY, IAS		//
142	CONTC/0004322/2022	PRAVAT KUMAR PADHI	ADV	//
		VS	VS	0
		BISHNUPADA SETHY, I.A.S.		//
143	CONTC/0004323/2022	MATIA PRADHAN	ADV.	//
		VS	VS	0
		BISHNUPADA SETHY, IAS		//
144	CONTC/0004324/2022	SUBRAT PRADHAN	ADV	//
		VS	VS	0
		BISHNUPADA SETHY, I.A.S.		//
145	CONTC/0004325/2022	ANIRUDHA BARIK	ADV	//
		VS	VS	0
		BISHNUPADA SETHY, I.A.S.		//
146	CONTC/0004326/2022	KAILASH BISWAL	ADV.	//
		VS	VS	0
		BISHNUPADA SETHY, IAS		//
147	CONTC/0004327/2022	NARAYAN NAYAK	ADV	//
		VS	VS	0
		DR. MONA SHARMA, I.A.S.		//

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148	CONTC/0004328/2022	SANTOSH KUMAR DAS VS	BIGYAN KUMAR SHARMA VS	// 0
149	CONTC/0004329/2022	SUSANTA KUMAR PANDA, THE EXE.ENGNR., RWS AND S DIVN., BHADRAK DEBASMITA SAHOO VS	SURYAKANTA DASH VS	// 0
150	CONTC/0004330/2022	SASWAT MISHRA, COMMNR., CUM PRINCIPAL SECY., HE DEPT CHANDRA SEKHAR MOHANTY VS	ADV. VS	// 0
151	CONTC/0004331/2022	SASWAT MISHRA, I.A.S. DEBABRATA MOHANTY VS	PRASANNA KUMAR SAHOO VS	// 0
152	CONTC/0004332/2022	ANU GARG, I.A.S. JAYANTA KUMAR PATEL VS	ADV. VS	// 0
153	CONTC/0004333/2022	DR. GAVALI PARAG HARSHAD, IAS NIKUNJA BIHARI SAHOO VS	ADV. VS	// 0
154	CONTC/0004334/2022	ANU GARG, IAS SAMIR ROUTARAY VS	SURYAKANTA DASH VS	// 0
155	CONTC/0004335/2022	SWARUP KUMAR KAR, ASST. REGISTRAR OF COOPERATIVE SOCIETIES, PURI SUDHANSU SEKHAR HAZRA VS	ADV VS	// 0
156	CONTC/0004336/2022	AMRIT RUTURAJ, I.A.S AMITA CHOUDHURY VS	SUBHANKAR ROUT VS	// 0
157	CONTC/0004337/2022	UMA SHANKAR MALLIK, EXECUTIVE ENGINEER RW DIVISION MOHANA KAMALU HANTAL VS	SUSIL KUMAR MOHAPATRA VS	// 0
158	CONTC/0004338/2022	DR. KAMAL LOCHAN MISHRA ,I.A.S GHENU SAKIA VS	SUSIL KUMAR MOHAPATRA VS	// 0
159	CONTC/0004339/2022	DR. KAMAL LOCHAN MISHRA ,I.A.S CHAITAN KHORA	SUSIL KUMAR MOHAPATRA	//

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		VS	VS	()
160	CONTC/0004340/2022	DR. KAMAL LOCHAN MISHRA ,I.A.S SANAI SAKIA	SUSIL KUMAR MOHAPATRA	//
		VS	VS	()
161	CONTC/0004341/2022	DR. KAMAL LOCHAN MISHRA ,I.A.S SHIBO HANTAL	SUSIL KUMAR MOHAPATRA	//
		VS	VS	()
162	CONTC/0004342/2022	DR. KAMAL LOCHAN MISHRA ,I.A.S BIJAY KHARA	SUSIL KUMAR MOHAPATRA	//
		VS	VS	()
163	CONTC/0004343/2022	DR. KAMAL LOCHAN MISHRA ,I.A.S BENUDHAR GIRI	ADV	//
		VS	VS	()
164	CONTC/0004344/2022	DIRECTOR, AYUSH BANSIDHAR JENA	ADV	//
		VS	VS	()
165	CONTC/0004345/2022	CHAIRMAN ODISHA ELECTRICITY REGULATORY COMMISSION BIDDYUT NIYAMAK BHAWAN AJAYA KUMAR GIRI	ADV	//
		VS	VS	()
166	CONTC/0004346/2022	BISHNUPADA SETHI, PRINCIPAL SECY., S AND ME DEPT. LAXMIDHAR PRAHARAJ	ADV	//
		VS	VS	()
167	CONTC/0004347/2022	BISHNUPADA SETHI, PRINCIPAL SECY., S AND ME DEPT. SAROJ KUMAR DASH	ADV	//
		VS	VS	()
168	CONTC/0004348/2022	ANU GARG, PRINCIPAL SECY., WR DEPT. KRUSHNA PRIYA RATHA	ADV	//
		VS	VS	()
169	CONTC/0004349/2022	SURESH CHANDRA MOHAPATRA, CHIEF SECY., GOVERNMENT OF ODISHA PRAFULLA KUMAR SAHOO	ADV	//
		VS	VS	()
170	CRLA/0000522/2022	VIR VIKRAM YADAV, I.A.S. KANHA @ UTTAM NAIK	ASUTOSH TRIPATHY	//
		VS	VS	()

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171	CRLA/0000523/2022	STATE OF ODISHA MD. AZAD KHAN @ CHADA VS	SOUMYA RANJAN DAS VS	// PLANTSITE /359 /2016 ()
172	CRLA/0000524/2022	STATE OF ODISHA RAJA @ RAMPRASAD SAGAR VS	TIRTH KUMAR SAHU VS	// KORAPUT TOWN /67 /2018 ()
173	CRLA/0000525/2022	STATE OF ODISHA BALARAM MEHER VS	BHABANI SHANKAR DASPARIDA VS	// MANAMUNDA /82 /2020 ()
174	CRLA/0000526/2022	STATE OF ODISHA SANTOSH KUMAR BEHERA VS	MADAN SUNDAR BEHERA VS	// MACHHKUND /1 /2016 ()
175	CRLA/0000527/2022	STATE OF ODISHA SIBA PRADHAN VS	JYOTIRMAYA SAHOO VS	// HINJILI (CHATRAPUR) /50 /2016 ()
176	CRLA/0000528/2022	STATE OF ODISHA PRAKASH CHANDRA PATRO VS	DINESH KUMAR PATRA VS	// VIGILANCE PS (BERHAMPUR) /67 /1997 ()
177	CRLA/0000529/2022	STATE OF ODISHA(VIG.) SUNIL NAIK @ SANIA VS	CHANDANA MISHRA VS	// GHATAGAON /80 /2022 ()
178	CRLA/0000530/2022	STATE OF ODISHA MAHADEV MEHER VS	SAMIR KUMAR MISHRA VS	// PATNAGARH /160 /2015 ()
179	CRLMC/0001801/2022	STATE OF ODISHA TIKERAM SAHU VS	TRILOCHAN NANDA VS	// //0 S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPATNA(Kalahandi)
180	CRLMC/0001802/2022	STATE OF ODISHA MANORANJAN MOHANTY VS	DEEPAK KU SAHOO VS	// ICC/0000006/2019 KEONJHAR TOWN /243 /2019 ()
181	CRLMC/0001803/2022	STATE OF ODISHA GANA PRADHAN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// PATTAMUNDAI /243 /2015 () //



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182	CRLMC/0001804/2022	NILACHAL KAUSALYA VS GAYATRI BENIA	SHYAMANANDA MOHARANA VS	RAYAGADA TOWN /35 /2021 () //
183	CRLMC/0001805/2022	R.RABI ACHARYA@SWAMI NIRVANANDA GIRI VS STATE OF ODISHA	AMIT PRASAD BOSE VS	GUNUPUR /108 /2018 () //
184	CRLMC/0001806/2022	RAMESH CHANDRA PARID VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	/ /0 () //
185	CRLMC/0001807/2022	RABINDRA KUMAR PATRA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	/ /0 () //
186	CRLMC/0001808/2022	SANJAYA JENA VS STATE OF ODISHA	TRILOCHAN BARIK VS	NANDIPADA /54 /2021 () //
187	CRLMC/0001809/2022	DEBODUTTA MISHRA VS URMILA MOHANANDIA	BIRAJA PRASANNA DAS VS	/ /0 () //
188	CRLMC/0001810/2022	SAGAR KUMAR KAR VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	/ /0 () //
189	CRLMC/0001811/2022	BIREN KUMAR NAYAK VS STATE OF ODISHA	RAMAKANTA SAHOO VS	/ /0 () //
190	CRLMC/0001812/2022	MAHENDRA KUMBHAR VS SAVITRI@MINI KUANR@KUMBHAR	JAGABANDHU SAHU VS	/ /0 () //
191	CRLMC/0001813/2022	ABHILASH CHOUDHURY VS STATE OF ODISHA	BHABANI PRASAD PRADHAN VS	KORAPUT TOWN /195 /2021 () //
192	CRLMC/0001814/2022	SK.MUNA VS STATE OF ODISHA	BIKRAM KESHARI BAL VS	SALIPUR /138 /2014 () //
193	CRLMC/0001815/2022	GOBARDHAN MEHER	SATYABRATA PANDA	ULLUNDA /97 /2021

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		VS	VS	()
		STATE OF ODISHA		//
194	CRLMC/0001816/2022	JAYANTA KUMAR PAL	BHABANI SHANKAR DASPARIDA	BARIPADA TOWN /373 /2022
		VS	VS	()
		STATE OF ODISHA		//
195	CRLMC/0001817/2022	KIRAN BALA DAS	MANAS CHAND	/ /0
		VS	VS	()
		STATE OF ODISHA		//
196	CRLMC/0001818/2022	JAYDEB DASH	CHANDRA SEKHAR PANDA	BALASORE VIGILANCE /5 /2020
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
197	CRLMC/0001819/2022	PURNA CHANDRA SAHOO	NIRANJAN PANDA	BAIDESWAR /103 /2022
		VS	VS	()
		STATE OF ODISHA		//
198	CRLMC/0001820/2022	ERKAILU SWAIN	JYOTIRMAYA SAHOO	BUGUDA /369 /2021
		VS	VS	()
		STATE OF ODISHA		//
199	CRLMC/0001821/2022	SUSANTA KUMAR SATAPATHY	SURYA NARAYAN MISHRA	KHAIRA /165 /2011
		VS	VS	()
		STATE OF ODISHA		//
200	CRLMC/0001822/2022	BIBASCHHA DIGAL	ROHIT RANJAN RAY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
201	CRLMC/0001823/2022	AMIT KUMAR NAIK	GOURI MOHAN RATH	KESINGA /330 /2021
		VS	VS	()
		STATE OF ODISHA		//
202	CRLMC/0001824/2022	PURUSOTTAM PATI	SUKANTA KUMAR NAYAK	BHADRAK TOWN /384 /2019
		VS	VS	()
		STATE OF ODISHA		//
203	CRLMC/0001825/2022	BALARAM BEHERA	SUKANTA KUMAR NAYAK	OUPADA /63 /2019
		VS	VS	()
		STATE OF ODISHA		//
204	CRLMC/0001826/2022	BIJAY KUMAR SWAIN	PRABODHA CHANDRA NAYAK	/ /0
		VS	VS	()

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205	CRLMC/0001827/2022	STATE OF ODISHA BASANTA PADIARY VS	ACHYUTANANDA PATTNAIK VS	// NANDIPADA /171 /2020 ()
206	CRLMC/0001828/2022	STATE OF ODISHA PRASANTA NAIK VS	BYOMAKESH TRIPATHY VS	// PARJANG /58 /2022 ()
207	CRLMP/0001284/2022	STATE OF ODISHA RAJANI NAYAK VS	BIJAY KUMAR BEHERA VS	// / /0 ()
208	CRLMP/0001285/2022	STATE OF ODISHA RAMESH CHANDRA SAHOO VS	PRADEEP KUMAR MOHAPATRA VS	// / /0 ()
209	CRLMP/0001286/2022	STATE OF ODISHA SUMITRA MOHARANA VS	BIDESH RANJAN BEHERA VS	// KUMBHARAPARA /9 /2022 ()
210	CRLMP/0001287/2022	STATE OF ODISHA SRIKANTA BEHERA VS	ARJUNA CHARANA BEHERA VS	// / /0 ()
211	CRLMP/0001288/2022	STATE OF ODISHA ANADI CHARAN @ ANADI ROUT VS	DIPTI RANJAN BHOKTA VS	// / /0 ()
212	CRLMP/0001289/2022	STATE OF ODISHA LIPIKA SWAIN VS	MAHES DAS VS	// / /0 ()
213	CRLMP/0001290/2022	STATE OF ODISHA PARTHA SARATHI NAYAK VS	RAKESH BEHERA VS	// / /0 ()
214	CRLMP/0001291/2022	STATE OF ODISHA MINJAN MALLIK VS	ALOK KUMAR DAS VS	// / /0 ()
215	CRLMP/0001292/2022	STATE OF ODISHA JITENDRIYA PRADHAN VS STATE OF ODISHA	ALOK KUMAR DAS VS	// / /0 () //

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216	CRLMP/0001293/2022	JITENDRIYA PRADHAN VS STATE OF ODISHA	ALOK KUMAR DAS VS	/ /0 () //
217	CRLMP/0001294/2022	JAYARAM JENA VS STATE OF ODISHA	PRAFULLA CHANDRA DAS VS	/ /0 () //
218	CRLMP/0001295/2022	BIKRAM KUMAR JHALLY VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
219	CRLMP/0001296/2022	PRASANTA SAHOO VS STATE OF ODISHA	DEBENDRA KUMAR SAHOO VS	/ /0 () //
220	CRLMP/0001297/2022	ABINASH NAYAK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
221	CRLMP/0001298/2022	INDRAMANI SAHOO VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
222	CRLMP/0001299/2022	VIRAAZ RAYNEE VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
223	CRLMP/0001300/2022	MANASA RANJAN BEHERA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
224	CRLMP/0001301/2022	PRIYA RANJAN JENA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
225	CRLMP/0001302/2022	LALAMOCHAN @ MANMAN MOHAPATRA VS STATE OF ODISHA	JAYANTA KUMAR KHANDAYATRAY VS	/ /0 () //
226	CRLMP/0001303/2022	DEBASISH DAS VS STATE OF ODISHA	BIJAYA KUMAR BEHERA VS	/ /0 () //
227	CRLMP/0001304/2022	UMAKANTA SEN	BIJAYA KUMAR BEHERA	/ /0

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		VS	VS	()
		STATE OF ODISHA		//
228	CRLMP/0001305/2022	SWASTIK KUMAR SAHU	BIJAYA KUMAR BEHERA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
229	CRLMP/0001306/2022	GOURI RANI CHAND	BIJAYA KUMAR BEHERA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
230	CRLMP/0001307/2022	HIMANSU SEKHAR MISHRA	SURYAKANTA DASH	/ /0
		VS	VS	()
		STATE OF ODISHA		//
231	CRLMP/0001308/2022	TAPAN KUMAR MANDAL		/ /0
		VS	VS	()
		STATE OF ODISHA		//
232	CRLMP/0001309/2022	MANORANJAN DASH @ BABU	JYOTIRMAYA SAHOO	/ /0
		VS	VS	()
		STATE OF ODISHA		//
233	CRLMP/0001310/2022	SIMANCHAL PRADHAN @ SIMA PRADHAN	JYOTIRMAYA SAHOO	/ /0
		VS	VS	()
		STATE OF ODISHA		//
234	CRLMP/0001311/2022	SK.MOIUDDIN	NEPOLEON SAHANI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
235	CRLMP/0001312/2022	PUJARANI MALLIK	DEEPAK KU SAHOO	/ /0
		VS	VS	()
		STATE OF ODISHA		//
236	CRLREV/0000289/2022	GOBINDA MADKAMI	MOHENDRA KUMAR MOHAPATRO	M.V.79 /42 /2022
		VS	VS	()
		STATE OF ODISHA		//
237	CRLREV/0000290/2022	URMILA PARIDA	DEBASNAN DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
238	CRLREV/0000291/2022	RAJANIKANTA PATTANAYAK	BIJAY KUMAR BEHERA	KHALLIKOTE /645 /2021
		VS	VS	()

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239	CRLREV/0000292/2022	STATE OF ODISHA KIRTAN SAHU VS	SATYABRATA PANDA VS	// BIRMAHARAJPUR /82 /2002 ()
240	CRLREV/0000293/2022	STATE OF ODISHA RAJANIKANTA PATTANAYAK VS	BIJAY KUMAR BEHERA VS	// KHALLIKOTE /645 /2021 ()
241	CRLREV/0000294/2022	STATE OF ODISHA MILU @ BALARAM SAMAL VS	BIDYUTLATA MOHANTY VS	// NEMALO /5 /2009 ()
242	CRLREV/0000295/2022	STATE OF ODISHA SHAKUNTALA SI VS MAINUDDIN	BIBEKANANDA BHUYAN VS	// //0 ()
243	FAO/0000239/2022	KODANDA MAJHI VS UNION OF INDIA	DEEPALI MAHAPATRA VS	// () //
244	FAO/0000240/2022	DEBANANDA HESSA @ BUDHIRAM HESSA VS UNION OF INDIA	DEEPALI MAHAPATRA VS	// () //
245	FAO/0000241/2022	DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE CORPORATION VS HALADHAR DAS	PRAKASH KUMAR MOHANTY VS	// () //
246	FAO/0000242/2022	THE DIVL. MANAGER, M/S. ORIENTAL INSURANCE COMPANY VS RAKESH BEHERA @ BANIA BEHERA	SOMNATH ROY VS	// () //
247	MACA/0000324/2022	SUMITRA PATI VS PRAVAKAR SWAIN	PRADEEP KUMAR MISHRA VS	// () //
248	MACA/0000325/2022	MINATI MOHAPATRA VS LALIT SAMAL	PRADEEP KUMAR MISHRA VS	// () //
249	MACA/0000326/2022	D.M./M/S. ORIENTAL INSURANCE CO. LTD. VS YASTI SARIA	PRASANTA KUMAR MAHALI VS	// () //

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250	MACA/0000327/2022	SURAJ AUTOMOBILES,PANCHAMAHALA,ANGUL VS SAILA BEHERA	TUSAR KUMAR MISHRA VS	// 0 //
251	MACA/0000328/2022	THE DIVL. MANAGER, THE NEW INDIA ASSURANCE CO. LTD. VS SANDHYA SAHOO	BIJOY DAS VS	// 0 //
252	MACA/0000329/2022	ORIENTAL INSURANCE CO. LTD. VS BIRKHA SINGH THAPA	SOMNATH ROY VS	// 0 //
253	MACA/0000330/2022	THE SR. DIVL. MANAGER, M/S. ORIENTAL INSURANCE CO. LTD. VS ROJI BEHERA	SEROT SA VS	// 0 //
254	MATA/0000135/2022	BHASKARA @ UMAKANTA SAHU VS JULIE @ JHARANA SAHU	TRILOCHAN NANDA VS	// 0 //
255	RPFAM/0000136/2022	SANJIB KUMAR BHUKTA VS SARITA BISWASRAY @ BHUKTA	ANIRUDHA DAS VS	// 0 //
256	RPFAM/0000137/2022	BRAJESH KUMAR MALIK VS SANGHAMITRA MALIK	MANORANJAN MISHRA VS	// 0 //
257	RSA/0000151/2022	D. ROJA REDDY VS BHARATI DAS	SAMIR KUMAR MISHRA VS	// 0 //
258	RSA/0000152/2022	NIRUPAMA BARIK VS PURNA CHANDRA MOHARANA	SUSANTA KUMAR DASH VS	// 0 //
259	RSA/0000153/2022	SASHIREKHA PRADHAN VS SHYAMA ROUT	SOUMYA MISHRA VS	// 0 //
260	TRP(C)/0000238/2022	KALPANA SAHOO VS MANAS RANJAN KHATUA	PUSPAK BEHERA VS	// JUDGE FAMILY COURT,CUTTACK(Cuttack) CP/0000285/2021
261	TRP(C)/0000239/2022	ABHILIPSA PRITIPADMA BHOIN	ACHYUTANANDA PATTNAIK	//

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		VS	VS	0
262	WA/000877/2022	ANSHUMAN CHIRANJIB PRAVASINI MOHANTY	SANTOSH KUMAR PATTANAİK	//
		VS	VS	0
263	WA/000878/2022	STATE OF ODISHA	AJAYA KUMAR NANDA, A.G.A.	//
		VS	VS	0
264	WA/000879/2022	RABINDRA BEHERA STATE OF ODISHA	AJAYA KUMAR NANDA, A.G.A.	//
		VS	VS	0
265	WA/000880/2022	BHASKAR ARUKHA STATE OF ODISHA	AJAYA KUMAR NAND, A.G.A.A	//
		VS	VS	0
266	WA/000881/2022	PARAMESWAR NAYAK STATE OF ODISHA	AJAYA KUMAR NANDA, A.G.A.	//
		VS	VS	0
267	WA/000882/2022	MAKAR BEHERA STATE OF ODISHA	AJAYA KUMAR NANDA(ADDL. GOVT. ADV.)	//
		VS	VS	0
268	WA/000883/2022	LAXMINARAYAN PRADHAN STATE OF ODISHA	AJAYA KUMAR NANDA, A.G.A.	//
		VS	VS	0
269	WA/000884/2022	SURENDRA DHAL STATE OF ODISHA	AJAYA KUMAR NANDA, A.G.A.	//
		VS	VS	0
270	WA/000885/2022	BALABHADRA BEHERA STATE OF ODISHA	AJAYA KUMAR NANDA, A.G.A.	//
		VS	VS	0
271	WA/000886/2022	MAKARU BISWAL STATE OF ODISHA	ABHAYA KUMAR SHARMA, A.G.A.	//
		VS	VS	0
272	WA/000887/2022	DEBASHIS MISHRA MANMOHAN SRIMALI	NIRANJAN PANDA	//
		VS	VS	0



## ORISSA HIGH COURT

**FILING REPORT AS ON :04/07/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WA/0000888/2022	D.D.DEVELOPERS SHIVADATTA TRIPATHY VS STATE OF ODISHA	NIRANJAN PANDA VS	// // 0 //
274	WA/0000889/2022	STATE OF ODISHA VS BANDHUA GOCHHAYAT	HARMOHAN DHAL, A.G.A. VS	// 0 //
275	WP(C)/0016373/2022	PANKAJA KUMAR MEHER VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
276	WP(C)/0016374/2022	TRL KROSAKI REFRACTORIES LTD. VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// 0 //
277	WP(C)/0016375/2022	SATYANARAYAN PADHI VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
278	WP(C)/0016376/2022	RAMESH CHANDRA DHAL VS STATE OF ORISSA	SRI PITAMBAR PANDA VS	// 0 //
279	WP(C)/0016377/2022	PRAHALLAD MANGARAJ VS STATE OF ODISHA	MANASH RANJAN NAYAK VS	// 0 //
280	WP(C)/0016378/2022	CEO, TPWODL, SAMBALPUR VS PERMANENT LOK ADALAT	PRASANTA KUMAR TRIPATHY VS	// 0 //
281	WP(C)/0016379/2022	SANTANU KUMAR KAR VS DIRECTOR SECONDARY EDUCATION, ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
282	WP(C)/0016380/2022	RAJENDRA NARAYAN NAYAK VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
283	WP(C)/0016381/2022	SANJAYA KUMAR PRADHAN VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0016382/2022	CHANDRAKANTA SAHU VS REGISTRAR CO-OPERATION DEPT. ODISHA, BBSR	CHITTARANJAN PATNAIK VS	// 0 //
285	WP(C)/0016383/2022	SHASHIKALA RAY VS STATE OF ODISHA	BIJAYA KUMAR BEHERA I VS	// 0 //
286	WP(C)/0016384/2022	DURGESHNANDINI SAMAL VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
287	WP(C)/0016385/2022	MANGUA SENAPATI VS PRINCIPAL SECY.,GOVT OF ODISHA, LAW DEPT.	BINAYAK PRASHAD MOHANTY VS	// 0 //
288	WP(C)/0016386/2022	RAGHUNATH NAYAK VS STATE OF ODISHA	KAMALA KANTA NAYAK VS	// 0 //
289	WP(C)/0016387/2022	BAMAN CHARAN SWAIN VS STATE OF ODISHA	KAMALA KANTA NAYAK VS	// 0 //
290	WP(C)/0016388/2022	BHIKARI CHARAN DASH VS STATE OF ODISHA	KAMALA KANTA NAYAK VS	// 0 //
291	WP(C)/0016389/2022	KEDARNATH PANDA VS STATE OF ODISHA	S.P.SAHOO VS	// 0 //
292	WP(C)/0016390/2022	SURENDRA NATH BEURA VS STATE OF ODISHA	KAMALA KANTA NAYAK VS	// 0 //
293	WP(C)/0016391/2022	SANJIB KUMAR MISHRA VS STATE CO-OP. ELECTION COMMISSION, ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
294	WP(C)/0016392/2022	PURNA CHANDRA KANSA VS STATE OF ODISHA	KAMALA KANTA NAYAK VS	// 0 //
295	WP(C)/0016393/2022	KAMALA KANTA NAYAK	SANDEEP RATH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0016394/2022	SANDEEP PATNAIK	SOMADARSHAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0016395/2022	JAGANNATH PADUKA ASHRAM, PANASIA	TRILOCHAN PANIGRAHI	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0016396/2022	ALL INDIA O.B.C. RAILWAY EMPLOYEES ASSOCIATION, KANUNGU	AGASTI KANUNGO	//
		VS	VS	0
		UNION OF INDIA		//
299	WP(C)/0016397/2022	MINATI DAS	AGASTI KANUNGO	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0016398/2022	RAMESH BEHERA	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0016399/2022	MONALISA PANIGRAHI	SATYABRATA SENAPATI	//
		VS	VS	0
		CONTROLLER OF EXAMINATION, BSE, CTC		//
302	WP(C)/0016400/2022	NAKULA JENA	SOUMYA RANJAN PATI	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0016401/2022	SUBRATA KUMAR SATAPATHY	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0016402/2022	SWAROOP RANJAN MOHAPATRA	AMIYA KUMAR TARAI	//
		VS	VS	0
		THE ZONAL MANAGER, INDIAN BANK, BBSR		//
305	WP(C)/0016403/2022	N.SMITA REKHA	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0016404/2022	DAMODAR NAYAK	RAMDAS ACHARY	//
		VS	VS	0

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307	WP(C)/0016405/2022	STATE OF ODISHA MURALIDHAR JENA VS	KRISHNA CHANDRA SAHU VS	// // ()
308	WP(C)/0016406/2022	STATE OF ODISHA BICHITRA LENKA VS	AMIYA KUMAR TARAI VS	// // ()
309	WP(C)/0016407/2022	THE STATE OF ODISHA SABITA SAHU VS	M.M.SWAIN VS	// // ()
310	WP(C)/0016408/2022	STATE OF ODISHA SUJIT KUMAR NAYAK VS	RAJJEET ROY VS	// // ()
311	WP(C)/0016409/2022	STATE OF ODISHA GUNAKAR BISWAL VS	RAJJEET ROY VS	// // ()
312	WP(C)/0016410/2022	STATE OF ODISHA SUNIL KUMAR GHOSH VS	JAYAKRISHNA MOHAPATRA VS	// // ()
313	WP(C)/0016411/2022	STATE OF ORISSA PRASANTA KUMAR CHOUDHURY VS	SANKARACHARYA CHOUDHURY VS	// // ()
314	WP(C)/0016412/2022	THE COMMNR. CUM SECY. TO GOVT. OF ODISHA MMTC OF INDIA EMPLOYEES ASSOCIATION, PARADIP VS	PARADIP NARAYAN KUMAR MOHANTY VS	// // ()
315	WP(C)/0016413/2022	UNION OF INDIA BIPIN DIGAL VS	TRILOCHAN NANDA VS	// // ()
316	WP(C)/0016414/2022	UNION OF INDIA RANJAN KUMAR DANG VS	BIDESH RANJAN BEHERA VS	// // ()
317	WP(C)/0016415/2022	STATE OF ODISHA JAGANNATH SAHOO VS	RASHMI KANTA ACHARYA VS	// // ()
		UNION OF INDIA		//

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318	WP(C)/0016416/2022	PRAKASH KUMAR SAHOO VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	// 0 //
319	WP(C)/0016417/2022	SUBODHA CHANDRA TRIPATHY VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
320	WP(C)/0016418/2022	NAMITA SETHI VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
321	WP(C)/0016419/2022	SUBHRANSU PRADHAN VS BANK OF BARODA, BBSR	MANOJ KUMAR PANDA VS	// 0 //
322	WP(C)/0016420/2022	SUSIL KUMAR MOHANTY VS STATE OF ODISHA	SATYA RANJAN PATI VS	// 0 //
323	WP(C)/0016421/2022	KARUNAKAR MAHANTA VS STATE OF ODISHA	ASHUTOSH MOHANTA VS	// 0 //
324	WP(C)/0016422/2022	AMULYA KUMAR PRADHAN VS STATE OF ODISHA	SANJAY KUMAR SAMANTARAY VS	// 0 //
325	WP(C)/0016423/2022	LAXMIDHAR SAHOO VS STATE OF ODISHA	P.K.CHAND VS	// 0 //
326	WP(C)/0016424/2022	GURU CHARAN SWAIN VS STATE OF ORISSA	PANCHANAN SAHOO VS	// 0 //
327	WP(C)/0016425/2022	MANOJ KUMAR SWAIN VS SP VIGILANCE, CTC	PANCHANAN SAHOO VS	// 0 //
328	WP(C)/0016426/2022	SATRUGHANA PRADHAN VS STATE OF ODISHA	P.K.CHAND VS	// 0 //
329	WP(C)/0016427/2022	TRIDENT GALAXY RESIDENT WELFARE ASSOCIATION	MOHIT AGARWAL	//

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		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0016428/2022	PARBATI PRADHAN	P.K.CHAND	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0016429/2022	ASHOKE GHOSH	NIRMAL RANJAN ROURAY	//
		VS	VS	0
		UNION OF INDIA		//
332	WP(C)/0016430/2022	NIRANJAN BAIDYA	GOPINATH MISHRA	//
		VS	VS	0
		TAHASILDAR, MALKANGIRI		//
333	WP(C)/0016431/2022	ROHIT KU.DEHERI	SURENDRA KUMAR GARTIA	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0016432/2022	PANKAJINI PADHAN	GOPINATH MISHRA	//
		VS	VS	0
		ADDL. COMMNR., CONSOLIDATION AND SETTLEMENT, SAMBALPUR		//
335	WP(C)/0016433/2022	JAGYASENI BHUE	GOPINATH MISHRA	//
		VS	VS	0
		ADDL. COMMNR.,C AND S, SAMBALPUR		//
336	WP(C)/0016434/2022	JYOTIRMAYA SINGH	SUKANTA KUMAR DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0016435/2022	DURGA PRASAD JHANKAR	GOPINATH MISHRA	//
		VS	VS	0
		ADDL. COMMNR., C AND S, SAMBALPUR		//
338	WP(C)/0016436/2022	PRAFULLA BHUE	GOPINATH MISHRA	//
		VS	VS	0
		ADDL. COMMNR.,C AND S, SAMBALPUR		//
339	WP(C)/0016437/2022	RAMESH CHANDRA NAYAK	GOPINATH MISHRA	//
		VS	VS	0
		COLLECTOR, DHENKANAL		//
340	WP(C)/0016438/2022	JYOTIRMAYA SINGH	SUKANTA KUMAR DALAI	//
		VS	VS	0

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341	WP(C)/0016439/2022	STATE OF ODISHA RAJANI MEHER VS	JAGABANDHU SAHU VS	// // ()
342	WP(C)/0016440/2022	STATE OF ODISHA SAROJ KUMAR NAYAK VS	GOPINATH MISHRA VS	// // ()
343	WP(C)/0016441/2022	COLLECTOR, DHENKANAL KSHIRA SAGAR MAHARA VS	JAGABANDHU SAHU VS	// // ()
344	WP(C)/0016442/2022	STATE OF ORISSA SUBHAKANTA DAS VS	SUKANTA KUMAR DALAI VS	// // ()
345	WP(C)/0016443/2022	STATE OF ODISHA SUSANTA KUMAR SITHA VS	LAXMIDHAR DASH VS	// // ()
346	WP(C)/0016444/2022	STATE OF ODISHA BIMALA NAYAK VS	GOPINATH MISHRA VS	// // ()
347	WP(C)/0016445/2022	COLLECTOR, DHENKANAL JAYANTA KUMAR JENA VS	SUKANTA KUMAR DALAI VS	// // ()
348	WP(C)/0016446/2022	THE COLLECTOR AND DM, JAJPUR M/S. SIMON INDIA LTD. VS	KAJAL SAHOO VS	// // ()
349	WP(C)/0016447/2022	JOINT COMMNR. OF SALES TERRITORIAL RANGE, CTC-II DILLIP KUMAR JENA VS	HIMANSU SEKHAR DEO VS	// // ()
350	WP(C)/0016448/2022	CEO, TATA POWER CENTRAL ODISHA, BBSR SURABALA BOHIDAR VS	DURGA PRASAD PATTNAIK VS	// // ()
351	WP(C)/0016449/2022	COLLECTOR, BOLANGIR BIMOL PRABHA RATHA VS	PRAFULLA KUMAR RATH VS	// // ()
		STATE OF ODISHA		//

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352	WP(C)/0016450/2022	PRADIP KUMAR SATAPATHY VS ODISHA STATE WAREHOUSING CORP., BBSR	PRAFULLA KUMAR RATH VS	// 0 //
353	WP(C)/0016451/2022	NIMAI CHARAN ROUT VS STATE OF ODISHA	TRILOCHAN BARIK VS	// 0 //
354	WP(C)/0016452/2022	SUBASH CHANDRA KHAMARI VS STATE OF ODISHA	SURESH KUMAR PANDA VS	// 0 //
355	WP(C)/0016453/2022	M/S GOURAV CONSTRUCTION, SUNDARGARH VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	// 0 //
356	WP(C)/0016454/2022	M/S GOURAV CONSTRUCTION, SUNDARGARH VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	// 0 //
357	WP(C)/0016455/2022	RAJU KUMBHAR VS STATE OF ODISHA	SURESH KUMAR PANDA VS	// 0 //
358	WP(C)/0016456/2022	M/S GOURAV CONSTRUCTION, SUNDARGARH VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	// 0 //
359	WP(C)/0016457/2022	MAHENDRA BAGAR VS STATE OF ODISHA	SURESH KUMAR PANDA VS	// 0 //
360	WP(C)/0016458/2022	M/S GOURAV CONSTRUCTION, SUNDARGARH VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	// 0 //
361	WP(C)/0016459/2022	M/S GOURAV CONSTRUCTION, SUNDARGARH VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	// 0 //
362	WP(C)/0016460/2022	BIRANCHI SETH VS STATE OF ODISHA	SURESH KUMAR PANDA VS	// 0 //
363	WP(C)/0016461/2022	UKIA NAG	SURESH KUMAR PANDA	//



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		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0016462/2022	PABITRA SUNA	SURESH KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0016463/2022	SIKHA KUMBHAR	SURESH KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0016464/2022	SUNAFULA KUMBHAR	SURESH KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0016465/2022	UNA SUBAS CHANDRA PATRO	BAIJAYANTI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0016466/2022	GOURAHARI DEEP	SURESH KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0016467/2022	DULLABH TANDI	SURESH KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0016468/2022	MANORANJAN PANIGRAHI	KANANBALA ROY CHOUDHURY	//
		VS	VS	0
		STATE OF ORISSA		//
371	WP(C)/0016469/2022	UGRESAN JAL	SURESH KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0016470/2022	TARINISEN MIRDHA	SURESH KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0016471/2022	PABITRA NANDA	SURESH KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0016472/2022	JAYANTI MISHRA	BIJAYA KUMAR PARIDA (2)	//
		VS	VS	0

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375	WP(C)/0016473/2022	STATE OF ODISHA NAJER PRADHAN @ NAZAR PRADHAN VS	SURESH KUMAR PANDA VS	// // ()
376	WP(C)/0016474/2022	STATE OF ODISHA MAHESWAR DALAI VS	SANTOSH KUMAR MAHANTY VS	// // ()
377	WP(C)/0016475/2022	RM, SBI, BERHAMPUR PADMA CHARAN PANDA VS	SANTOSH KUMAR MOHANTY VS	// // ()
378	WP(C)/0016476/2022	STATE OF ORISSA JAGANNATH NAG VS	SURESH KUMAR PANDA VS	// // ()
379	WP(C)/0016477/2022	STATE OF ODISHA DR. KAMALINI PANIGRAHI VS	CHANDRAKANTA NAYAK VS	// // ()
380	WP(C)/0016478/2022	STATE OF ODISHA PITAMBAR SWAIN VS	SATYAJIT BEHERA VS	// // ()
381	WP(C)/0016479/2022	STATE OF ODISHA BISWANATH DAS VS	UMAKANT SAHOO VS	// // ()
382	WP(C)/0016480/2022	STATE OF ODISHA SIBARAM SWAIN VS	LAMBODAR ACHARI VS	// // ()
383	WP(C)/0016481/2022	STATE OF ODISHA DIPTIMAYEE MOHANTY VS	MINA KUMARI DAS VS	// // ()
384	WP(C)/0016482/2022	STATE OF ODISHA JITENDRA KUMAR PANDA VS	LAMBODAR ACHARI VS	// // ()
385	WP(C)/0016483/2022	STATE OF ODISHA RAMLAL TANTY VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// // () //

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386	WP(C)/0016484/2022	JAYANT KUMAR PANDA VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
387	WP(C)/0016485/2022	SATYA NARAYAN DAS VS R.T.O., SUNDARGARH	BRAJA MOHAN SARANGI VS	// 0 //
388	WP(C)/0016486/2022	DR. AVIJIT DAS VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
389	WP(C)/0016487/2022	MAHENDRA MAHANTA VS REGIONAL MANAGER, RBI, BBSR	BRAJA MOHAN SARANGI VS	// 0 //
390	WP(C)/0016488/2022	DR. SUDHANSU SARANGI VS STATE OF ODISHA	SUBIR PALIT VS	// 0 //
391	WP(C)/0016489/2022	JOGENDRA ENGG REGIONAL COLLEGE, BALASORE VS R.T.O.,MAYURBHANJ	BRAJA MOHAN SARANGI VS	// 0 //
392	WP(C)/0016490/2022	KHIRABDHI TANAYA PRIYADARSHINI VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
393	WP(C)/0016491/2022	SUSANTA DASGUPTA VS DHENKANAL MUNICIPALITY, DHENKANAL	SOUMYA RANJAN MOHANTY VS	// 0 //
394	WP(C)/0016492/2022	MANGULU GOUDA VS STATE OF ODISHA	SOBHANA SAHOO VS	// 0 //
395	WP(C)/0016493/2022	TILOTTAMA BAG VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
396	WP(C)/0016494/2022	DUSHMANTA KUMAR BISWAL VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
397	WP(C)/0016495/2022	BISWA BHUSAN NANDA	RITA SINGH	//

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		VS	VS	0
		UNION OF INDIA		//
398	WP(C)/0016496/2022	TIRUBALA PARIDA	BRAJA MOHAN SARANGI	//
		VS	VS	0
		UNION OF INDIA		//
399	WP(C)/0016497/2022	MALLIK ENAYAT	BRAJA MOHAN SARANGI	//
		VS	VS	0
		UNION OF INDIA		//
400	WP(C)/0016498/2022	GYANENDRA KUMAR MOHANTY	SUSHANTA KUMAR JOSHI	//
		VS	VS	0
		COLLECTOR AND DM, KALAHANDI		//
401	WP(C)/0016499/2022	RANJAN MALLICK	SUSHANTA KUMAR JOSHI	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0016500/2022	SANJAY KUMAR BRAHAMA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0016501/2022	KISHORE KUMAR PANIGRAHI	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
404	WP(C)/0016502/2022	KALI KINKAR MISHRA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
405	WP(C)/0016503/2022	MADHUSMITA SWAIN	ANUP UDAYA SENAPATI	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0016504/2022	SASMITA JENA	CHANDRA SEKHAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0016505/2022	PRATAP KUMAR BEHERA	ANUP UDAYA SENAPATI	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0016506/2022	JAGANNATH SASAMAL	ANUP UDAYA SENAPATI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	WP(C)/0016507/2022	STATE OF ODISHA SANJUKTA ROUT VS	CHANDRA SEKHAR PANDA VS	// // ()
410	WP(C)/0016508/2022	STATE OF ODISHA SURENDRA PRADHAN VS	ANUP UDAYA SENAPATI VS	// // ()
411	WP(C)/0016509/2022	STATE OF ODISHA M/S. MAA KALIKA TRADERS, KHURDA VS	BIPLAB P.B. BAHALI VS	// // ()
412	WP(C)/0016510/2022	AO., SBI, BBSR RABINDRA KHADANGA VS	ANUP UDAYA SENAPATI VS	// // ()
413	WP(C)/0016511/2022	STATE OF ODISHA DAMODAR DAS VS	LAXMI PRASAD DWIVEDY VS	// // ()
414	WP(C)/0016512/2022	UNION OF INDIA RANJUKTA ACHARYA VS	SHASHI BHUSAN JENA VS	// // ()
415	WP(C)/0016513/2022	STATE OF ODISHA GHANASHYAM LENKA VS	SARBESWAR PRUSTY VS	// // ()
416	WP(C)/0016514/2022	STATE OF ODISHA MAMATA RANI SINGH VS	S.RATH VS	// // ()
417	WP(C)/0016515/2022	STATE OF ODISHA NCC LTD., NCC HOUSE, HYDERABAD VS	S.S.RAO VS	// // ()
418	WP(C)/0016516/2022	ODISHA POWER TRANSMISSION CORP LTD., BBSR GEETANJALI NANDA VS	LALIT SAHU VS	// // ()
419	WP(C)/0016517/2022	STATE OF ODISHA MANORANJAN PRADHAN VS	PRASANNA KUMAR SAHOO VS	// // ()
		STATE OF ODISHA		//

## ORISSA HIGH COURT

**FILING REPORT AS ON :04/07/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	WP(C)/0016518/2022	SUJATA SAMAL VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
421	WP(C)/0016519/2022	LAXMIPRIYA MOHANTY VS ADDL. CHIEF SECY. TO GOVT. OF ODISHA	PRASANNA KUMAR SAHOO VS	// 0 //
422	WP(C)/0016520/2022	NCC LTD., NCC HOUSE, HYDERABAD VS ODISHA POWER TRANSMISSION CORP LTD., BBSR	S.S.RAO VS	// 0 //
423	WP(C)/0016521/2022	SAMIR ROURAY VS STATE OF ODISHA	SURYAKANTA DASH VS	// 0 //
424	WP(C)/0016522/2022	KESHAB CH. SAHOO VS COLLECTOR, CUTTACK	NIRANJAN PRASAD PATRA VS	// 0 //
425	WP(C)/0016523/2022	DINABANDHU SWAIN VS THE STATE OF ORISSA	AKSHAYA KUMAR SAHOO VS	// 0 //
426	WP(C)/0016524/2022	KISHORE CHANDRA BEHERA VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	// 0 //
427	WP(C)/0016525/2022	NCC LTD., NCC HOUSE, HYDERABAD VS ODISHA POWER TRANSMISSION CORP LTD., BBSR	S.S.RAO VS	// 0 //
428	WP(C)/0016526/2022	SISIR KUMAR PARIDA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
429	WP(C)/0016527/2022	MC OF SARASWATI SHISHU VIDYA MANDIR, JAGATPUR VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //
430	WP(C)/0016528/2022	SANTANU KUMAR SENAPATI VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
431	WP(C)/0016529/2022	PATIA GOCHHAYAT	SATYABRATA MOHANTY	//

**ORISSA HIGH COURT****FILING REPORT AS ON :04/07/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		VS	VS	0
		STATE OF ORISSA		//
432	WP(C)/0016530/2022	MINIMANI SINGH @ SING	PRAMOD KUMAR JENA	//
		VS	VS	0
		STATE OF ODISHA		//
433	WP(C)/0016531/2022	KHETRABASI SWAIN	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
434	WP(C)/0016532/2022	BRAJA KISHORE MALLICK	PRASANNA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
435	WP(C)/0016533/2022	JAYAGOPAL NAIK	BIPLAB P.B. BAHALI	//
		VS	VS	0
		STATE OF ODISHA		//
436	WP(C)/0016534/2022	AMULYA BARAL	H.N.MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
437	WP(C)/0016535/2022	JYOTSNA DAS	PRAVAT RANJAN SUTAR	//
		VS	VS	0
		COLLECTOR, CUTTACK		//
438	WP(C)/0016536/2022	RANJAN KUMAR PRAHARAJ	ANJAN KUMAR BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
439	WP(C)/0016537/2022	BHAGABAN MEHER	SUSAMA PRADHAN	//
		VS	VS	0
		ADDL. DIST. MAGISTRATE, SUBARNAPUR		//
440	WP(C)/0016538/2022	DILLIP KUMAR SAHU	SATYANARAYAN MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
441	WP(C)/0016539/2022	TRILOCHAN DIGAL	DEBASIS TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
442	WP(C)/0016540/2022	SAROJ KUMAR MOHANTY	G.P. MOHANTY	//
		VS	VS	0

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
443	WP(C)/0016541/2022	CHAIRMAN, STA, CUTTACK BANAMBAR ROUT VS STATE OF ORISSA	SIDHESWAR MALLIK VS	// // 0 //
444	WP(C)/0016542/2022	BRAHMANANDA NAYAK VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
445	WP(C)/0016543/2022	ANNADA PRASAD TRIPATHY VS REGIONAL PASSPORT OFFICER, BBSR	GOPINATH MISHRA VS	// 0 //
446	WP(C)/0016544/2022	BISWANATH SAHOO VS STATE OF ODISHA	DEBASIS TRIPATHY VS	// 0 //
447	WP(C)/0016545/2022	MANORANJAN SAHOO VS UNION OF INDIA	ALOK KUMAR PANDA VS	// 0 //
448	WP(C)/0016546/2022	BANA BIHARI, MISHRA VS UNION OF INDIA	SOUMYA RANJAN MOHANTY VS	// 0 //
449	WP(C)/0016547/2022	DIPTIMAYEE SETHY VS VC, BPUT, ROURKELA	LAXMI NARAYAN PATEL VS	// 0 //
450	WP(C)/0016548/2022	VED PRAKASH TIWARY VS STEEL AUTHORITY OF INDIA LTD.	LALIT KUMAR MAHARANA VS	// 0 //
451	WP(C)/0016549/2022	VEDA PRAKASH BARAL VS UNION OF INDIA	GOURI MOHAN RATH VS	// 0 //
452	WP(C)/0016550/2022	BASANTA KUMAR TRIPATHY VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
453	WP(C)/0016551/2022	BALASORE BHADRAK CENTRAL CO-OPERATIVE BANK VS MEMBER, COOPERATIVE TRIBUNAL	NEELBON SAHANI VS	// 0 //



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454	WP(C)/0016552/2022	KISHORE KUMAR MOHAPATRA VS THE ADDL. CHIEF SECY. TO GOVT. H AND FW DEPT.	BASUDEV BARIK VS SUSHIL K. PATNAIK	// 0 //
455	WP(C)/0016553/2022	BADRUDIN KHAN VS STATE OF ODISHA	SUSHIL K. PATNAIK VS SUSHIL K. PATNAIK	// 0 //
456	WP(C)/0016554/2022	PRAVAT KUMAR SAHU VS STATE OF ODISHA	SUSHIL K. PATNAIK VS RABI NARAYAN MOHANTY	// 0 //
457	WP(C)/0016555/2022	SITARAM BAGH VS THE GOVT. OF ODISHA	RABI NARAYAN MOHANTY VS SUSHIL KUMAR PATNAIK	// 0 //
458	WP(C)/0016556/2022	JYOTI PRAKASH MANGARAJ VS STATE OF ODISHA	SUSHIL KUMAR PATNAIK VS SUSHIL KUMAR PATNAIK	// 0 //
459	WP(C)/0016557/2022	LOKANATH BEHERA VS STATE OF ODISHA	SUSHIL KUMAR PATNAIK VS PRABODHA CH. NAYAK	// 0 //
460	WP(C)/0016558/2022	BIJAN KUMAR PARIDA VS STATE OF ODISHA	PRABODHA CH. NAYAK VS SUSHIL KUMAR PATNAIK	// 0 //
461	WP(C)/0016559/2022	GAURANGA CHARAN PADHI VS STATE OF ODISHA	SUSHIL KUMAR PATNAIK VS ACHYUTANANDA PATTANAİK	// 0 //
462	WP(C)/0016560/2022	MAHESWAR SAHOO VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS PRABODHA CH. NAYAK	// 0 //
463	WP(C)/0016561/2022	BIJAN KUMAR PARIDA VS STATE OF ODISHA	PRABODHA CH. NAYAK VS ACHYUTANANDA PATTANAİK	// 0 //
464	WP(C)/0016562/2022	TULASI DASİ VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS SUSHIL KUMAR PATNAİK	// 0 //
465	WP(C)/0016563/2022	HARISCHANDRA NAYAK	SUSHIL KUMAR PATNAİK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
466	WP(C)/0016564/2022	TAPAN KUMAR BIHARI	SANJAY KUMAR PATTANAIAK	//
		VS	VS	JUDGE FAMILY COURT,PURI(Puri)
		SRADHANJALI PATRA		CP/0000135/2020
467	WP(C)/0016565/2022	SAMBHUNATH PANDA	JAJATI KESHARI KHUNTIA	//
		VS	VS	JUDGE, FAMILY COURT, BHADRAK(Bhadrak *)
		PRANGYA PARIMITA DASH		CP/0000546/2016
468	ABLAPL/0007984/2022	SATYABRATA SARANGI	SANGRAM RATH	PAHALA /44 /2022
		VS	VS	()
		STATE OF ODISHA		//
469	ABLAPL/0007985/2022	JATADHARI BEHERA @ DALAI	SARADA PRASAD DASH	ASTARANGA /154 /2022
		VS	VS	()
		STATE OF ODISHA		//
470	ABLAPL/0007986/2022	MANOJ GHANTIALI @ MANOJ KUMAR GHANTIALI	PITAMBAR PANDA	TURUMUNGA /98 /2022
		VS	VS	()
		STATE OF ODISHA		//
471	ABLAPL/0007987/2022	N. SIMANCHALA	ASHOK KUMAR DAS	GOLANTHARA (BERHAMPUR) /95 /2022
		VS	VS	()
		STATE OF ODISHA		//
472	ABLAPL/0007988/2022	SIBANATH SAHOO	A.SANGANERIA	BINJHARPUR /408 /2022
		VS	VS	()
		STATE OF ODISHA		//
473	ABLAPL/0007989/2022	PRAVAT KUMAR ROUT	A.SANGANERIA	BINJHARPUR /408 /2022
		VS	VS	()
		STATE OF ODISHA		//
474	ABLAPL/0007990/2022	INJAMAMUL SEKH	MANORANJAN PADHY	KORAPUT TOWN /148 /2022
		VS	VS	()
		STATE OF ODISHA		//
475	ABLAPL/0007991/2022	JAYANTA KUMAR SAHU	BISWARANJAN DALAI	MANAMUNDA /108 /2022
		VS	VS	()
		STATE OF ODISHA		//
476	ABLAPL/0007992/2022	HEMANT KUMAR MALLICK	A.SANGANERIA	BINJHARPUR /408 /2022
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	ABLAPL/0007993/2022	STATE OF ODISHA JITENDRA KU. KANDI VS	A.SANGANERIA VS	// BINJHARPUR /408 /2022 ()
478	ABLAPL/0007994/2022	STATE OF ODISHA TUTU BISI VS	SUSAMPAD HOTA VS	// TALCHER TOWN /290 /2022 ()
479	ABLAPL/0007995/2022	STATE OF ODISHA NAKULA MALIK VS	JAYAKRISHNA MOHAPATRA VS	// DHUSURI /214 /2021 ()
480	ABLAPL/0007996/2022	STATE OF ODISHA BABULI @ GANGADHARA PANI VS	JAYAKRISHNA MOHAPATRA VS	// BANSADA /228 /2022 ()
481	ABLAPL/0007997/2022	STATE OF ODISHA BICHITRA SAHOO VS	JAYAKRISHNA MOHAPATRA VS	// BANSADA /238 /2022 ()
482	ABLAPL/0007998/2022	STATE OF ODISHA SUBASH PALEI VS	SAROJ RANJAN SUBUDHI VS	// JENAPUR /171 /2022 ()
483	ABLAPL/0007999/2022	STATE OF ODISHA KESHARI JENA VS	SAROJ RANJAN SUBUDHI VS	// BADACHANA /173 /2022 ()
484	ABLAPL/0008000/2022	STATE OF ODISHA JAYARAM DAS VS	BISWAJIT NAYAK VS	// SORO /310 /2022 ()
485	ABLAPL/0008001/2022	STATE OF ODISHA SANDA @ SANANDA JAL VS	DURLLABHA RANJAN MISHRA VS	// BNIKA /70 /2022 ()
486	ABLAPL/0008002/2022	STATE OF ODISHA KUMUDINI NAIK VS	ASUTOSH TRIPATHY VS	// NALCO /103 /2022 ()
487	ABLAPL/0008003/2022	STATE OF ODISHA SAMANATH PANGI VS	SANGRAM KESHARI ROUT VS	// MACHHKUND /63 /2022 ()
		STATE OF ODISHA		//

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
488	ABLAPL/0008004/2022	RAGHUNATH HARIJAN VS STATE OF ODISHA	ANIRUDHA DAS VS	NABARANGAPUR TOWN /314 /2022 () //
489	ABLAPL/0008005/2022	MAYADHAR SAHOO VS STATE OF ODISHA	SALAUDDIN KHAN VS	// /0 () //
490	ABLAPL/0008006/2022	PRAMOD KUMAR GARTIA VS STATE OF ODISHA	AJIT KUMAR RAUT VS	RENGALI /154 /2021 () //
491	ABLAPL/0008007/2022	UMESH PADHAN VS STATE OF ODISHA	AJIT KUMAR RAUT VS	RENGALI /153 /2021 () //
492	ABLAPL/0008008/2022	DAYASAGAR MEHER @ CHANDRA SEKHAR MEHERAJIT KUMAR RAUT VS STATE OF ODISHA	VS	RENGALI /155 /2021 () //
493	ABLAPL/0008009/2022	BAMADEV BEHERA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	JAGATSINGPUR /319 /2022 () //
494	ABLAPL/0008010/2022	RAJU @ SK. RAJUDDIN VS STATE OF ODISHA	KULDEEP MOHANTY VS	REMUNA /94 /2022 () //
495	ABLAPL/0008011/2022	BINATI BEHERA VS STATE OF ODISHA	NIROD KUMAR SAHU VS	BONAI /116 /2022 () //
496	ABLAPL/0008012/2022	KISHORE KUMAR ROUT VS STATE OF ODISHA	ARJEET MISHRA VS	KOREI /188 /2022 () //
497	ABLAPL/0008013/2022	SUBAL MAJHI VS STATE OF ODISHA	ANAM CHARAN PANDA VS	BELPARA /240 /2021 () //
498	ABLAPL/0008014/2022	SALIM MIRJA VS STATE OF ODISHA	BHARAT JALLI VS	BADAMBADI /161 /2022 () //
499	ABLAPL/0008015/2022	RINA BEHERA	SURESH KUMAR JENA	CHHENDIPADA /306 /2022

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
500	ABLAPL/0008016/2022	SUNIL KUMAR DAS	MANOJ KUMAR PANDA	PATTAPUR (DIGAPAHANDI) /91 /2022
		VS	VS	()
		STATE OF ODISHA		//
501	ABLAPL/0008017/2022	CHAKANAN RANA @ REBATIKANTA RANA	PRATYUSHA NAIDU	PUINTALA /141 /2022
		VS	VS	()
		STATE OF ODISHA		//
502	ABLAPL/0008018/2022	SUBASH NAIK	SANGRAM KESHARI ROUT	HANDAPA /154 /2022
		VS	VS	()
		STATE OF ODISHA		//
503	ABLAPL/0008019/2022	NIJWM MAHILARY	DEVASHIS PANDA	S.P.(CID-CRL),CUTTACK /8 /2019
		VS	VS	()
		STATE OF ODISHA		//
504	ABLAPL/0008020/2022	SANJUKTA BEHERA	JUGALA KISHORE PANDA	TANGI /152 /2022
		VS	VS	()
		STATE OF ODISHA		//
505	ABLAPL/0008021/2022	ABRA SAUNTA @ ABHRA SAUNTA @ ASHRA SAUNTA	TAJATI KESHARI KHUNTIA	LAXMIPUR /49 /2022
		VS	VS	()
		STATE OF ODISHA		//
506	ABLAPL/0008022/2022	RANJAN KUMAR DALEI @ DALAI	UDIT KUAMR JENA	BASUDEVPUR /260 /2022
		VS	VS	()
		STATE OF ODISHA		//
507	ABLAPL/0008023/2022	BUDHADEV JENA	JAJATI KESHARI KHUNTIA	HIRAKUD /154 /2022
		VS	VS	()
		STATE OF ODISHA		//
508	ABLAPL/0008024/2022	DHANESWAR LENKA	GOURISANKAR PANI	JODAPADAR /181 /2022
		VS	VS	()
		STATE OF ODISHA		//
509	ABLAPL/0008025/2022	BAIKUNTHA NATH MISHRA	ASHOK KUMAR SARANGI	KOREI /180 /2022
		VS	VS	()
		STATE OF ODISHA		//
510	ABLAPL/0008026/2022	BASANTI JENA	SAUMYA RANJAN PRADHAN	BALIAPAL /142 /2022
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
511	ABLAPL/0008027/2022	STATE OF ODISHA BALARAM DHARUA VS	MAHES DAS VS	// SAMBALPUR VIGILANCE /6 /2022 ()
512	ABLAPL/0008028/2022	STATE OF ODISHA(VIG.) POOJARY THIMMAPPA VS	RAMACHANDRA PANIGRAHY VS	// JAGATPUR /127 /2022 ()
513	ABLAPL/0008029/2022	STATE OF ODISHA GOPAL MAHURI VS	NRUSINGH CHARAN ROUT VS	// JALESWAR /197 /2022 ()
514	ABLAPL/0008030/2022	STATE OF ODISHA CHANDRABHANU KHUNTIA VS	SANJIT KUMAR DAS VS	// / /0 ()
515	ABLAPL/0008031/2022	STATE OF ODISHA ALIVA JYOTI MAHAKUD VS	PRAVASH CHANDRA JENA VS	// BHOGRAI /102 /2022 ()
516	ABLAPL/0008032/2022	STATE OF ODISHA JANANI NAIK VS	JUGALA KISHORE PANDA VS	// DASPALLA /116 /2022 ()
517	ABLAPL/0008033/2022	STATE OF ODISHA GOBINDA HANTAL VS	ARIJEET MISHRA VS	// MACHHKUND /48 /2016 ()
518	ABLAPL/0008034/2022	STATE OF ODISHA PADMABATI PATRA VS	PRAVASH CHANDRA JENA VS	// JALESWAR /211 /2022 ()
519	ABLAPL/0008035/2022	STATE OF ODISHA RAMAKANTA BAG VS	TIRTH KUMAR SAHU VS	// SAINTALA /275 /2021 ()
520	ABLAPL/0008036/2022	STATE OF ODISHA BAGLU @ PRATAP NAIK VS	SUBRAT KUMAR NAYAK 3 VS	// BARBIL /154 /2021 ()
521	ABLAPL/0008037/2022	STATE OF ODISHA BHIMASENA MOHANTY VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	// NIMAPADA /222 /2022 () //

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
522	ABLAPL/0008038/2022	KRUSHNA CHANDRA NAYAK VS STATE OF ODISHA	NRUSINGHA NANDA MOHAPATRA VS	CHATRAPUR /131 /2017 () //
523	ABLAPL/0008039/2022	MANORANJAN JENA VS STATE OF ODISHA	SAUMYA RANJAN PRADHAN VS	BALIAPAL /142 /2022 () //
524	ABLAPL/0008040/2022	SK. RIAZUL BARI VS STATE OF ODISHA	R.K.SAMANTASINGHAR VS	KHANDAGIRI P.S. /176 /2022 () //
525	ABLAPL/0008041/2022	GANGADHAR BEHERA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TANGI /152 /2022 () //
526	ABLAPL/0008042/2022	MANGULIA JENA @ SRIDHAR JENA VS STATE OF ODISHA	DEBASISH SAMAL VS	RUPSA /46 /2022 () //
527	ABLAPL/0008043/2022	RASHMI RANJAN MOHAPATRA VS STATE OF ODISHA	DEBASISH SAMAL VS	DHAMNAGAR /209 /2022 () //
528	ABLAPL/0008044/2022	PRASANNA KUMAR BEHERA VS STATE OF ODISHA	NIROD KUMAR SAHU VS	BONAI /116 /2022 () //
529	ABLAPL/0008045/2022	SMRUTI RANJAN BRAHMA VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	JAKHAPURA /68 /2022 () //
530	ABLAPL/0008046/2022	BISWESWAR BISHI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KESINGA /87 /2022 () //
531	ABLAPL/0008047/2022	HEMANTA KUMAR DALAI VS STATE OF ODISHA	SUMAN MODI VS	BERHAMPUR TOWN /164 /2022 () //
532	ABLAPL/0008048/2022	CHANDRAVANU JENA VS BRUSHABHANU ROUT	MANORANJAN MISHRA VS	/ /0 () //
533	ABLAPL/0008049/2022	JAGA BHOI @ BARIHA	SUSHANTA KUMAR JOSHI	KHAPRAKHOL /175 /2021

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		VS	VS	()
		STATE OF ODISHA		//
534	ABLAPL/0008050/2022	SIPUA @ KIRAN KUMAR SETHY	MANORANJAN MISHRA	PATTAMUNDAI /191 /2019
		VS	VS	()
		STATE OF ODISHA		//
535	ABLAPL/0008051/2022	PRAVANJAN PARIDA @ GUDULA	PRAFULLA KUMAR BISWAL	AUL /69 /2022
		VS	VS	()
		STATE OF ODISHA		//
536	ABLAPL/0008052/2022	BANSIDHAR PADHAN	PRIYA RANJAN SINGH	PARJANG /317 /2022
		VS	VS	()
		STATE OF ODISHA		//
537	ABLAPL/0008053/2022	BIJAY KUMAR MAHANTA @ BIJAY MOHANTA	PARTHA SARATHI DAS	KEONJHAR SADAR /254 /2022
		VS	VS	()
		STATE OF ODISHA		//
538	ABLAPL/0008054/2022	SUBASH NANDA	JAYDEEP PAL	JAGATPUR /262 /2022
		VS	VS	()
		STATE OF ODISHA		//
539	ABLAPL/0008055/2022	PRASANNJIT NAYAK	PRIYA RANJAN SINGH	JAKHAPURA /68 /2022
		VS	VS	()
		STATE OF ODISHA		//
540	ABLAPL/0008056/2022	JOGESH CHAND @ JOGENDRA CHAND	JAYANTA KUMAR MAJHI	BALIAPAL /124 /2022
		VS	VS	()
		STATE OF ODISHA		//
541	ABLAPL/0008057/2022	KARUNA @ KARUNAKAR BADU	JAYANTA KUMAR MAJHI	JALESWAR /240 /2022
		VS	VS	()
		STATE OF ODISHA		//
542	ABLAPL/0008058/2022	PUJA MALIK @ MALLIK	SATYABRATA DASH	KUAKHIA /208 /2022
		VS	VS	()
		STATE OF ODISHA		//
543	ABLAPL/0008059/2022	PRADEEP CHAND @ PRADIP @ CHAGALA	BHABANI SHANKAR DASPARIDA	KAMARDA /55 /2022
		VS	VS	()
		STATE OF ODISHA		//
544	ABLAPL/0008060/2022	KAMAL LAKRA @ KAMAL KERKETTA	PABITRA KUMAR NAYAK	UDITNAGAR /122 /2022
		VS	VS	()



**ORISSA HIGH COURT**

**FILING REPORT AS ON :04/07/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
545	ABLAPL/0008061/2022	STATE OF ODISHA SHYAM SUNDAR PATRA VS	PRAVASH CHANDRA JENA VS	// JALESWAR /211 /2022 ()
546	ABLAPL/0008062/2022	STATE OF ODISHA GUMAN PRUSTY @ PRASANT KUMAR PAIKRAY VS	JAGANATH PATNAIK VS	// ITAMATI /136 /2021 ()
547	ABLAPL/0008063/2022	STATE OF ODISHA SHYAM SUNDAR SINGH VS	ANJAN KUMAR BISWAL VS	// KAPTIPADA /175 /2022 ()
548	ABLAPL/0008064/2022	STATE OF ODISHA SUKANTA KHETI VS	BHABANI SHANKAR RAYAGURU VS	// MANAMUNDA /107 /2022 ()
549	ABLAPL/0008065/2022	STATE OF ODISHA PRAFULLA KUMAR MUDULI VS	BISWARANJAN DALAI VS	// BANDAR MARINE /25 /2022 ()
550	ABLAPL/0008066/2022	STATE OF ODISHA KUNA SWAIN VS	BISWARANJAN DALAI VS	// BALIKUDA /215 /2022 ()
551	ABLAPL/0008067/2022	STATE OF ODISHA ABHAYA NAYAK VS	SUBHENDU KUMAR NAYAK VS	// BADAGODA P.S. /430 /2021 ()
552	ABLAPL/0008068/2022	STATE OF ODISHA BISWAJIT MALIK @ SILUA MALIK VS	AMULYA RATNA PANDA VS	// KUAKHIA /199 /2022 ()
553	ABLAPL/0008069/2022	STATE OF ODISHA KHITISH KUMAR DAS @ SANU VS	AMULYA RATNA PANDA VS	// BALASORE SADAR /289 /2019 ()
554	ABLAPL/0008070/2022	STATE OF ODISHA BIJAY PATTÀ VS	AKSHAYA KUMAR SAHOO VS	// HEMGIR /173 /2022 ()
555	ABLAPL/0008071/2022	STATE OF ODISHA PANCHANAN MAHAKUD VS	PRAVASH CH JENA VS	// BHOGRAI /102 /2022 ()
		STATE OF ODISHA		//

**ORISSA HIGH COURT****FILING REPORT AS ON :04/07/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
556	ABLAPL/0008072/2022	GYANENDRA PANDA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BARI /205 /2022 () //
557	ABLAPL/0008073/2022	JUMA @ KHURSID KHAN VS STATE OF ODISHA	SANJIT KUMAR DAS VS	BALICHANDRAPUR /150 /2020 () //
558	ABLAPL/0008074/2022	MAHENDRA CHHOTRAY VS STATE OF ODISHA	MAITRIJIT MOHANTY VS	DELANGA /158 /2022 () //
559	ABLAPL/0008075/2022	DHANESWAR BEHERA VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	PATTAPUR (ASKA) /90 /2022 () //
560	ABLAPL/0008076/2022	SATYA MEHER VS STATE OF ODISHA	DINESH KUMAR PATRA VS	SONEPUR /123 /2022 () //
561	ABLAPL/0008077/2022	AJIR SRICHANDAN VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	CHANDAKA P.S. /116 /2022 () //
562	ABLAPL/0008078/2022	PANCHANAN KHAMARI VS STATE OF ODISHA	JAGABANDHU SAHU VS	LARAMBA /37 /2021 () //
563	ABLAPL/0008079/2022	MANJORY DASH VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	CHAMAKHANDI /116 /2022 () //
564	ABLAPL/0008080/2022	BINAYA BISWAL VS STATE OF ODISHA	JAGABANDHU SAHU VS	LOISINGHA(BOLANGIR) /172 /2022 () //
565	ABLAPL/0008081/2022	BIPLAB BRAHMA @ KUNU BRAHMA VS STATE OF ODISHA	SRINIBAS MOHANTY VS	KEONJHAR TOWN /195 /2022 () //
566	ABLAPL/0008082/2022	PRAKASH KUMAR JALI VS STATE OF ODISHA	SARAT KUMAR JENA VS	RAMBHA (KHALLIKOTE) /292 /2022 () //
567	ABLAPL/0008083/2022	BABULAL SING	SUSHANTA KUMAR PRADHAN	SUBALAYA /135 /2021

**ORISSA HIGH COURT**

**FILING REPORT AS ON :04/07/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
568	ABLAPL/0008084/2022	STATE OF ODISHA PINTU @ BISWAJIT PALATASINGH	PRANAYANEE DASMOHAPATRA	// JATNI P.S. /230 /2022
		VS	VS	()
569	ABLAPL/0008085/2022	STATE OF ODISHA MOHAMMAD IRFAN	SARAT KUMAR JENA	// BARGARH /274 /2022
		VS	VS	()
570	ABLAPL/0008086/2022	STATE OF ODISHA BAPI PRADHAN	SMRUTI RANJAN MOHAPATRA	// PURUNAKATAK /129 /2017
		VS	VS	()
571	ABLAPL/0008087/2022	STATE OF ODISHA PRADOSH KUMAR PATTNAIK	DEEPAK KU SAHOO	// KHANDAGIRI P.S. /333 /2022
		VS	VS	()
572	ABLAPL/0008088/2022	STATE OF ODISHA K.AMIT REDDY	JYOTIRMAYA SAHOO	// KASINAGAR /120 /2021
		VS	VS	()
573	ABLAPL/0008089/2022	STATE OF ODISHA RAMBHAMANI DAS	SMRUTI RANJAN MOHAPATRA	// TIHIDI /257 /2022
		VS	VS	()
574	ABLAPL/0008090/2022	STATE OF ODISHA BABAJI @ SAUBHAGYA KUMAR BEHERA	ACHYUTANANDA PATTNAIK	// RANPUR /77 /2022
		VS	VS	()
575	ABLAPL/0008091/2022	STATE OF ODISHA RAJESH KUMAR DAS @ RAJESH DAS	SMRUTI RANJAN MOHAPATRA	// TIHIDI /257 /2022
		VS	VS	()
		STATE OF ODISHA		//

# ORISSA HIGH COURT

MISC CASES FILED on :04/07/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	29/2022 OJC/10148/2000	RABINDRA NATH PATI-MP	GYANESWAR SATPATHY
2	30/2022 OJC/10814/2000	RABINDRA NATH PATI-MP	GYANESWAR SATPATHY
3	30/2022 OJC/10814/2000	RABINDRA NATH PATI-MP	GYANESWAR SATPATHY
4	60/2022 JCRLA/26/2015	KALIA@KALANDI@KALANDRI DAS-MP	MR.JAYAKRISHNA MOHAPATRA
5	145/2022 MATA/135/2018	MANOJ KUMAR DAS-MP	M/S.ASHOK KUMAR DAS
6	146/2022 MATA/95/2021	BHIKARI CHARAN OJHA-MP	M.BALAKRISHNA RAO
7	160/2022 CONTC/1641/2022	SANJU DEI(B)-MP	ADV
8	161/2022 CONTC/1642/2022	RENU DEI-MP	ADV.
9	162/2022 CONTC/1643/2022	RILU NAIK-MP	ADV
10	163/2022 CONTC/1644/2022	TUTU NAIK-MP	ADV.
11	164/2022 CONTC/1645/2022	MANI DEI-MP	ADV
12	164/2022 RVWPET/46/2015	PRATIMA PATRA-MP	M/S.PRAFULLA KU.RATH
13	165/2022 CONTC/1646/2022	MANGULI NAIK(B)-MP	ADV.
14	189/2022 RPFAM/136/2022	SANJIB KUMAR BHUKTA-MP	ANIRUDHA DAS
15	190/2022 RPFAM/136/2022	SANJIB KUMAR BHUKTA-MP	ANIRUDHA DAS
16	191/2022 RPFAM/137/2022	BRAJESH KUMAR MALIK-MP	MANORANJAN MISHRA
17	207/2022 CRLMP/1082/2022	ANIRUDDHA DHANANIA-MP	NIROD KUMAR SAHU
18	208/2022 CRLMP/1296/2022	PRASANTA SAHOO-MP	DEBENDRA KUMAR SAHOO
19	260/2022 TRP(C)/238/2022	KALPANA SAHOO-MP	PUSPAK BEHERA
20	261/2022 TRP(C)/112/2022	JAYANTI NAIK-MP	KEDAR SANKAR SAHU
21	262/2022 TRP(C)/239/2022	ABHILIPSA PRITIPADMA BHOIN-MP	ACHYUTANANDA PATTNAIK
22	358/2022 FAO/211/2022	D.M,M/S.ORIENTAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
23	359/2022 FAO/236/2022	MANAGER (T.P.HUB), M/S. ORIENTAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
24	360/2022 FAO/69/2022	DIPA@DEEPA MALLIK@MALLICK-MP	AKSHAYA KUMAR JENA
25	393/2022 CRLREV/115/2022	SATYAJIT NAYAK-MP	ASISH KUMAR RAY
26	394/2022	KEDAR PRADHAN-MP	AMITAV TRIPATHY

27	CRLREV/197/2021 395/2022	RAJANIKANTA PATTANAYAK-MP	BIJAY KUMAR BEHERA
28	CRLREV/291/2022 396/2022	KIRTAN SAHU-MP	SATYABRATA PANDA
29	CRLREV/292/2022 397/2022	RAJANIKANTA PATTANAYAK-MP	BIJAY KUMAR BEHERA
30	CRLREV/293/2022 398/2022	MILU @ BALARAM SAMAL-MP	BIDYUTLATA MOHANTY
31	CRLREV/294/2022 399/2022	MILU @ BALARAM SAMAL-MP	BIDYUTLATA MOHANTY
32	CRLREV/294/2022 400/2022	SHAKUNTALA SI-MP	BIBEKANANDA BHUYAN
33	CRLREV/295/2022 401/2022	SHAKUNTALA SI-MP	BIBEKANANDA BHUYAN
34	CRLREV/295/2022 630/2022	SIBA CHARAN DAS-MP	PITAMBAR ACHARYA
35	WPC(OAC)/3157/2015 631/2022	ELIZABETH PATTNAIK-MP	PITAMBAR ACHARYA
36	WPC(OAC)/3158/2015 632/2022	SARAT KUMAR PATTNAIK-MP	PITAMBAR ACHARYA
37	WPC(OAC)/3159/2015 633/2022	PRADIP KUMAR PUJARI-MP	PITAMBAR ACHARYA
38	WPC(OAC)/3161/2015 635/2022	SK. FAKIRUDDIN-MP	
39	WPC(OAC)/584/2004 636/2022	RAJENDRA SANTA-MP	PITAMBAR ACHARYA
40	WPC(OAC)/3163/2015 637/2022	MADHU HANTAL-MP	PITAMBAR ACHARYA
41	WPC(OAC)/3164/2015 638/2022	RAJENDRA KUMAR SUARA-MP	SUBASH CHANDRA SATAPATHY
42	WPC(OAC)/3144/2015 664/2022	UDAY NARAYAN PANDA-MP	MAHESWAR MOHANTY
43	CMP/594/2022 665/2022	SUMITRA PATI-MP	PRADEEP KUMAR MISHRA
44	MACA/324/2022 665/2022	SUDHIR CHANDRA DEO-MP	RAMA CHANDRA RATH
45	CMP/661/2021 666/2022	NEPOLIEON @ NEPU BEHERA-MP	ABHISHEK DASH
46	CMP/595/2022 666/2022	MINATI MOHAPATRA-MP	PRADEEP KUMAR MISHRA
47	MACA/325/2022 667/2022	D.M,M/S. ORIENTAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
48	MACA/326/2022 668/2022	SURAJ AUTOMOBILES,PANCHAMAHALA,ANGUL-MP	TUSAR KUMAR MISHRA
49	MACA/327/2022 669/2022	THE DIVL. MANAGER, THE NEW INDIA ASSURANCE CO. LTD.-MP	BIJOY P. ASMOHAPATRA
50	MACA/328/2022 670/2022	THE DIVL. MANAGER, THE NEW INDIA ASSURANCE CO. LTD.-MP	BIJOY P. ASMOHAPATRA
51	MACA/328/2022 671/2022	ORIENTAL INSURANCE CO. LTD.-MP	SOMNATH ROY
52	MACA/329/2022 672/2022	JAGANNATH DASH-MP	SUJIT SEN
53	MACA/323/2020 673/2022	DIVISIONAL MANAGER,NATIONAL INSURANCE CO.LTD.-MP	
54	MACA/941/2016 674/2022	DIVISIONAL MANAGER,NATIONAL INSURANCE CO.LTD.-MP	
55	MACA/940/2016 675/2022	THE SR. DIVL. MANAGER, M/S. ORIENTAL INSURANCE CO. LTD.-MP	SUBRATA PATPATHY
56	MACA/330/2022 687/2022	D. ROJA REDDY-MP	SAMIR KUMAR MISHRA
57	RSA/151/2022 688/2022	BHIKARI GOMANGO@NAYAK-MP	M/S.C.ANANDA RAO
	RSA/270/2017		

58	689/2022 RSA/270/2017	BHIKARI GOMANGO@NAYAK-MP	M/S.C.ANANDA RAO
59	690/2022 RSA/270/2017	BHIKARI GOMANGO@NAYAK-MP	M/S.C.ANANDA RAO, SARAT KUMAR BEHERA
60	691/2022 RSA/271/2017	BHIKARI GOMANGO@NAYAK-MP	M/S.SHRI C ANANDA RAO, SARAT KUMAR BEHERA
61	692/2022 RSA/271/2017	BHIKARI GOMANGO@NAYAK-MP	M/S.SHRI C ANANDA RAO
62	693/2022 RSA/271/2017	BHIKARI GOMANGO@NAYAK-MP	M/S.SHRI C ANANDA RAO
63	694/2022 RSA/342/2013	SHAMIM AHAMED-MP	M/S.MAHITOSH SINHA
64	695/2022 RSA/342/2013	SHAMIM AHAMED-MP	M/S.MAHITOSH SINHA
65	696/2022 RSA/342/2013	SHAMIM AHAMED-MP	M/S.MAHITOSH SINHA
66	697/2022 RSA/37/2005	GANDHARBA BARIK-MP	
67	698/2022 RSA/42/2022	BIPIN TIWARI-MP	DINESH KUMAR PATRA
68	699/2022 RSA/152/2022	NIRUPAMA BARIK-MP	SUSANTA KUMAR DASH
69	700/2022 RSA/152/2022	NIRUPAMA BARIK-MP	SUSANTA KUMAR DASH
70	701/2022 RSA/152/2022	NIRUPAMA BARIK-MP	SUSANTA KUMAR DASH
71	775/2022 ABLAPL/4947/2022	JUGESH CHANDRA BISWAL-MP	
72	776/2022 ABLAPL/4455/2022	LABHA PATRA-MP	
73	777/2022 ABLAPL/4598/2022	PRITISH MAHARANA-MP	
74	778/2022 ABLAPL/4526/2022	SPANDAN SEN-MP	
75	779/2022 ABLAPL/4651/2022	ANKAJ KUMAR JAISWAL-MP	
76	780/2022 ABLAPL/4524/2022	AMAR KUMAR MAHAKUD-MP	
77	781/2022 ABLAPL/5980/2022	SAHIL KHAN @ MOHAMMAD SAHIL-MP	
78	782/2022 ABLAPL/8038/2022	KRUSHNA CHANDRA NAYAK-MP	NRUSINGHA NANDA MOHAPATRA
79	783/2022 ABLAPL/1957/2022	BITA @ SATYAPRIYA NAYAK-MP	
80	784/2022 ABLAPL/4660/2022	OM SOMEENSE KUMAR @ SOMENS KUMAR JENA @ SARTHAK JENA @ SARTHAK-MP	
81	785/2022 ABLAPL/4388/2021	MANOJ MOHANTY-MP	
82	786/2022 ABLAPL/6774/2020	SANTOSH SWAIN-MP	BICHITRA NARAYAN SATAPATHY
83	988/2022 CRLA/717/2017	AJIT KUMAR SAHOO-MP	M/S.SAHASRA JYOTI NANDA
84	989/2022 CRLA/523/2022	MD. AZAD KHAN @ CHADA-MP	SOUMYA RANJAN DAS
85	990/2022 CRLA/523/2022	MD. AZAD KHAN @ CHADA-MP	SOUMYA RANJAN DAS
86	991/2022 CRLA/523/2022	MD. AZAD KHAN @ CHADA-MP	SOUMYA RANJAN DAS
87	992/2022 CRLA/299/2015	MUKUNDA PARICHHA-MP	M/S.MANOJ KUMAR PANDA
88	993/2022 CRLA/300/2015	MUKUNDA PARICHHA-MP	M/S.MANOJ KUMAR PANDA
89	994/2022	MUKUNDA PARICHHA-MP	M/S.MANOJ KUMAR PANDA

90	CRLA/301/2015 995/2022	MUKUNDA PARICHHA-MP	M/S.MANOJ KUMAR PANDA
91	CRLA/302/2015 996/2022	KAILASH PANDA-MP	DEEPAK KU SAHOO
92	CRLA/383/2022 997/2022	KAILASH PANDA-MP	DEEPAK KU SAHOO
93	CRLA/384/2022 998/2022	MOTILAL MANDAL-MP	MANAS CHAND
94	CRLA/431/2021 999/2022	RAJA @ RAMPRASAD SAGAR-MP	TIRTH KUMAR SAHU
95	CRLA/524/2022 1000/2022	RAJA @ RAMPRASAD SAGAR-MP	TIRTH KUMAR SAHU
96	CRLA/524/2022 1001/2022	RAJA @ RAMPRASAD SAGAR-MP	TIRTH KUMAR SAHU
97	CRLA/524/2022 1002/2022	BALARAM MEHER-MP	BHABANI SHANKAR DASPARIDA
98	CRLA/525/2022 1003/2022	BALARAM MEHER-MP	BHABANI SHANKAR DASPARIDA
99	CRLA/525/2022 1004/2022	PURNA CH.NAIK-MP	M/S.SAANTOSH K.MUND
100	CRLA/351/2006 1004/2022	SIBA PRADHAN-MP	JYOTIRMAYA SAHOO
101	CRLA/527/2022 1005/2022	SIBA PRADHAN-MP	JYOTIRMAYA SAHOO
102	CRLA/527/2022 1006/2022	PRAKASH CHANDRA PATRO-MP	DINESH KUMAR PATRA
103	CRLA/528/2022 1007/2022	PRAKASH CHANDRA PATRO-MP	DINESH KUMAR PATRA
104	CRLA/528/2022 1008/2022	MAHADEV MEHER-MP	SAMIR KUMAR MISHRA
105	CRLA/530/2022 1009/2022	MAHADEV MEHER-MP	SAMIR KUMAR MISHRA
106	CRLA/530/2022 1010/2022	MAHADEV MEHER-MP	SAMIR KUMAR MISHRA
107	CRLA/530/2022 1137/2022	RABINDRA SENAPATI-MP	RAJIB LOCHAN PATTNAIK
108	BLAPL/85/2022 1138/2022	SANDEEP MOHANTY-MP	M/S. RAVI SANKAR SAMAL,P.HAZARI,S.SENAPATI,S.M
109	BLAPL/1064/2021 1139/2022	GYANA RANJAN JENA-MP	
110	BLAPL/10484/2021 1140/2022	BIJAYA BISWAL-MP	JYOTIRMAYA SAHOO
111	BLAPL/4708/2022 1141/2022	SURYAKANTA SAMAL-MP	BISWAJIT TRIPATHY
112	BLAPL/2151/2022 1142/2022	ABINASH KUMAR PRADHAN-MP	SUSHANTA KUMAR JOSHI
113	BLAPL/3157/2022 1143/2022	LAXMIPRIYA BEHERA @ PARIDA-MP	DEEPAK KU SAHOO
114	BLAPL/4934/2022 1144/2022	KAMALJIT SINGH-MP	
115	BLAPL/5450/2021 1145/2022	NARENDRA NAYAK-MP	SURESH CHANDRA MOHANTY
116	BLAPL/2192/2022 1146/2022	NARENDRA NAYAK-MP	
117	BLAPL/1419/2022 1147/2022	SASHIKANT BEHERA-MP	PRAVASH CHANDRA JENA M/S.BHBANI SHANKAR D
118	BLAPL/1377/2021 1148/2022	VIKASH SINGH-MP	MANAS CHAND
119	BLAPL/7475/2021 1149/2022	ARUNA PRADHAN @ ARUNA KUMAR PRADHAN-MP	MANAS KUMAR CHAND
120	BLAPL/5247/2022 1150/2022	BANAMALI PRADHAN-MP	MANAS CHAND
	BLAPL/5184/2022		

121	1151/2022 BLAPL/2211/2022	SARAT CHANDRA PARIDA-MP	
122	1152/2022 BLAPL/3392/2022	TUPU @ ABHISHEK MALLIA-MP	DEBASHIS ROURAY
123	1153/2022 BLAPL/4733/2022	SUDHAKAR NAYAK-MP	AKSHAYA KUMAR SAHOO
124	1425/2022 CRLMC/1767/2022	DEEPA KALABABU@SREEJI-MP	SURJYA PRASAD MISHRA
125	1426/2022 CRLMC/3237/2017	NARAYAN CH.NAYAK-MP	M/S.ASIM AMITABH DASH
126	1427/2022 CRLMC/1768/2022	RAKESH BISOI-MP	SUSAMPAD HOTA
127	1428/2022 CRLMC/1801/2022	TIKERAM SAHU-MP	TRILOCHAN NANDA
128	1429/2022 CRLMC/1802/2022	MANORANJAN MOHANTY-MP	DEEPAK KU SAHOO
129	1430/2022 CRLMC/1804/2022	NILACHAL KAUSALYA-MP	SHYAMANANDA MOHARANA
130	1431/2022 CRLMC/3005/2016	DIPTIMAYEE PRADHAN-MP	M/S.RUDRA NARAYAN PARIJA
131	1432/2022 CRLMC/1805/2022	R.RABI ACHARYA@SWAMI NIRVANANDA GIRI-MP	AMIT PRASAD BOSE
132	1433/2022 CRLMC/960/2019	SANJAY KUMAR SUREKA-MP	M/S/S.J.PRADHAN
133	1434/2022 CRLMC/961/2019	SANJAY KUMAR SUREKA-MP	M/S.S.J.PRADHAN
134	1435/2022 CRLMC/1807/2022	RABINDRA KUMAR PATRA-MP	PARTHA SARATHI DAS
135	1436/2022 CRLMC/1808/2022	SANJAYA JENA-MP	TRILOCHAN BARIK
136	1437/2022 CRLMC/1809/2022	DEBODUTTA MISHRA-MP	BIRAJA PRASANNA DAS
137	1438/2022 CRLMC/1810/2022	SAGAR KUMAR KAR-MP	PARTHA SARATHI NAYAK
138	1439/2022 CRLMC/1811/2022	BIREN KUMAR NAYAK-MP	RAMAKANTA SAHOO
139	1440/2022 CRLMC/1812/2022	MAHENDRA KUMBHAR-MP	JAGABANDHU SAHU
140	1441/2022 CRLMC/1815/2022	GOBARDHAN MEHER-MP	SATYABRATA PANDA
141	1442/2022 CRLMC/1816/2022	JAYANTA KUMAR PAL-MP	BHABANI SHANKAR DASPARIDA
142	1443/2022 CRLMC/1819/2022	PURNA CHANDRA SAHOO-MP	NIRANJAN PANDA
143	1444/2022 CRLMC/937/2018	M/S.UMAMANI HOME CREATION PVT.LTD.-MP	M/S.SURESH CH.TRIPATHY
144	1445/2022 CRLMC/1701/2022	BINOD MADHAB DUTTA-MP	
145	1446/2022 CRLMC/1823/2022	AMIT KUMAR NAIK-MP	GOURI MOHAN RATH
146	1447/2022 CRLMC/1824/2022	PURUSOTTAM PATI-MP	SUKANTA KUMAR NAYAK
147	1448/2022 CRLMC/462/2016	SHUBHANKAR ACHARYA-MP	M/S.PARTHA MUKHERJI
148	1449/2022 CRLMC/1825/2022	BALARAM BEHERA-MP	SUKANTA KUMAR NAYAK
149	1450/2022 CRLMC/1826/2022	BIJAY KUMAR SWAIN-MP	PRABODHA CHANDRA NAYAK
150	1451/2022 CRLMC/1827/2022	BASANTA PADIARY-MP	ACHYUTANANDA PATTNAIK
151	1452/2022 CRLMC/1828/2022	PRASANTA NAIK-MP	BYOMAKESH TRIPATHY
152	2194/2022	PRAVASINI MOHANTY-MP	SANTOSH KUMAR PATTANAİK



153	WA/877/2022 2195/2022	PRAVASINI MOHANTY-MP	SANTOSH KUMAR PATTANAIK
154	WA/877/2022 2196/2022	STATE OF ODISHA-MP	AJAYA KUMAR NANDA, A.G.A.
155	WA/878/2022 2197/2022	STATE OF ODISHA-MP	AJAYA KUMAR NANDA, A.G.A.
156	WA/878/2022 2198/2022	STATE OF ODISHA-MP	AJAYA KUMAR NANDA, A.G.A.
157	WA/878/2022 2199/2022	STATE OF ODISHA-MP	AJAYA KUMAR NANDA, A.G.A.
158	WA/879/2022 2200/2022	STATE OF ODISHA-MP	AJAYA KUMAR NANDA, A.G.A.
159	WA/879/2022 2201/2022	STATE OF ODISHA-MP	AJAYA KUMAR NANDA, A.G.A.
160	WA/879/2022 2202/2022	STATE OF ODISHA-MP	AJAYA KUMAR NAND, A.G.A.A
161	WA/880/2022 2203/2022	STATE OF ODISHA-MP	AJAYA KUMAR NAND, A.G.A.A
162	WA/880/2022 2204/2022	STATE OF ODISHA-MP	AJAYA KUMAR NAND, A.G.A.A
163	WA/880/2022 2205/2022	STATE OF ODISHA-MP	AJAYA KUMAR NANDA, A.G.A.
164	WA/881/2022 2206/2022	STATE OF ODISHA-MP	AJAYA KUMAR NANDA, A.G.A.
165	WA/881/2022 2207/2022	STATE OF ODISHA-MP	AJAYA KUMAR NANDA(ADDL. GOVT. ADV.)
166	WA/882/2022 2208/2022	STATE OF ODISHA-MP	AJAYA KUMAR NANDA, A.G.A.
167	WA/881/2022 2209/2022	STATE OF ODISHA-MP	AJAYA KUMAR NANDA(ADDL. GOVT. ADV.)
168	WA/882/2022 2210/2022	STATE OF ODISHA-MP	AJAYA KUMAR NANDA(ADDL. GOVT. ADV.)
169	WA/882/2022 2211/2022	STATE OF ODISHA-MP	AJAYA KUMAR NANDA, A.G.A.
170	WA/883/2022 2212/2022	STATE OF ODISHA-MP	AJAYA KUMAR NANDA, A.G.A.
171	WA/883/2022 2213/2022	STATE OF ODISHA-MP	AJAYA KUMAR NANDA, A.G.A.
172	WA/883/2022 2214/2022	STATE OF ODISHA-MP	AJAYA KUMAR NANDA, A.G.A.
173	WA/884/2022 2215/2022	STATE OF ODISHA-MP	AJAYA KUMAR NANDA, A.G.A.
174	WA/884/2022 2216/2022	STATE OF ODISHA-MP	AJAYA KUMAR NANDA, A.G.A.
175	WA/884/2022 2217/2022	STATE OF ODISHA-MP	AJAYA KUMAR NANDA, A.G.A.
176	WA/885/2022 2218/2022	STATE OF ODISHA-MP	AJAYA KUMAR NANDA, A.G.A.
177	WA/885/2022 2219/2022	STATE OF ODISHA-MP	AJAYA KUMAR NANDA, A.G.A.
178	WA/885/2022 2220/2022	STATE OF ODISHA-MP	ABHAYA KUMAR SHARMA, A.G.A.
179	WA/886/2022 2221/2022	STATE OF ODISHA-MP	ABHAYA KUMAR SHARMA, A.G.A.
180	WA/886/2022 2222/2022	STATE OF ODISHA-MP	HARMOHAN DHAL, A.G.A.
181	WA/889/2022 8797/2022	SARAT CHANDRA MOHARANA-MP	
182	WP(C)/15431/2022 8798/2022	SANDHYARANI JHANKAR-MP	BIPLABA P.B.BAHALI
183	WP(C)/1900/2021 8799/2022	MAHENDRA KUMAR BARIK-MP	PARSURAM PARIJA
	WP(C)/14260/2021		

184	8800/2022 WP(C)/16374/2022	TRL KROSAKI REFRACTORIES LTD.-MP	SARADA PRASANNA SARANGI
185	8801/2022 WP(C)/8354/2022	RAJENDRA PRASAD SAHOO-MP	RAJENDRA KUMAR PRADHAN
186	8802/2022 WP(C)/16376/2022	RAMESH CHANDRA DHAL-MP	SRI PITAMBAR PANDA
187	8803/2022 WP(C)/16378/2022	CEO, TPWODL, SAMBALPUR-MP	PRASANTA KUMAR TRIPATHY
188	8804/2022 WP(C)/16379/2022	SANTANU KUMAR KAR-MP	BIJAYA KUMAR BEHERA 1
189	8805/2022 WP(C)/16383/2022	SHASHIKALA RAY-MP	BIJAYA KUMAR BEHERA 1
190	8806/2022 WP(C)/16384/2022	DURGESHNANDINI SAMAL-MP	SAMEER KUMAR DAS
191	8807/2022 WP(C)/10319/2016	TUSARA KANTI BEHERA-MP	BISWABIHARI MOHANTY
192	8808/2022 WP(C)/16391/2022	SANJIB KUMAR MISHRA-MP	AKSHAYA KUMAR PANDEY
193	8809/2022 WP(C)/16265/2022	RAI RADMA-MP	BIBHUTI BHUSAN SWAIN
194	8810/2022 WP(C)/16395/2022	JAGANNATH PADUKA ASHRAM, PANASIA-MP	TRILOCHAN PANIGRAHI
195	8811/2022 WP(C)/16396/2022	ALL INDIA O.B.C. RAILWAY EMPLOYEES ASSOCIATION, BALSODIA JUNG	AKASH KUMAR JUNG
196	8812/2022 WP(C)/16395/2022	JAGANNATH PADUKA ASHRAM, PANASIA-MP	TRILOCHAN PANIGRAHI
197	8813/2022 WP(C)/16400/2022	NAKULA JENA-MP	SOUMYA RANJAN PATI
198	8814/2022 WP(C)/16405/2022	MURALIDHAR JENA-MP	KRISHNA CHANDRA SAHU
199	8815/2022 WP(C)/16408/2022	SUJIT KUMAR NAYAK-MP	RAJJEET ROY
200	8816/2022 WP(C)/1765/2011	KARNAJIT KU.DEY-MP	M/S.G.P.MOHANTY
201	8817/2022 WP(C)/11133/2021	MANOJ KUMAR DAKUA-MP	S.D.DAS
202	8818/2022 WP(C)/16409/2022	GUNAKAR BISWAL-MP	RAJJEET ROY
203	8819/2022 WP(C)/16412/2022	MMTC OF INDIA EMPLOYEES ASSOCIATION, PARADIP REGION	MANOJ KUMAR MOHANTY
204	8820/2022 WP(C)/16414/2022	RANJAN KUMAR DANG-MP	BIDESH RANJAN BEHERA
205	8821/2022 WP(C)/16413/2022	BIPIN DIGAL-MP	TRILOCHAN NANDA
206	8822/2022 WP(C)/6846/2018	DR.DEBAMATI MISHRA-MP	BIJAYA KUMAR PATTANAIAK
207	8823/2022 WP(C)/17324/2021	RANJAN@ RANJANA KUMARI SINGH-MP	
208	8824/2022 WP(C)/16416/2022	PRAKASH KUMAR SAHOO-MP	BIBHUTI BHUSAN MISHRA
209	8825/2022 WP(C)/7575/2021	SOMANATH BEHERA-MP	SANTOSH KUMAR SWAIN
210	8826/2022 WP(C)/16417/2022	SUBODHA CHANDRA TRIPATHY-MP	MANOJ KUMAR PANDA
211	8827/2022 WP(C)/16419/2022	SUBHRANSU PRADHAN-MP	MANOJ KUMAR PANDA
212	8828/2022 WP(C)/16420/2022	SUSIL KUMAR MOHANTY-MP	SATYA RANJAN PATI
213	8829/2022 WP(C)/16422/2022	AMULYA KUMAR PRADHAN-MP	SANJAY KUMAR SAMANTARAY
214	8830/2022 WP(C)/16424/2022	GURU CHARAN SWAIN-MP	PANCHANAN SAHOO
215	8831/2022	M/S.BHUSHAN STEEL-MP	M/S.SARADA PR.SARANGI

216	WP(C)/11593/2009 8832/2022	TRIDENT GALAXY RESIDENT WELFARE ASSOCIATION-MP	MOHIT AGARWAL
217	WP(C)/16427/2022 8833/2022	ASHISH THAKARE-MP	SAKTI PRASAD PANDA
218	WP(C)/9609/2022 8834/2022	ROHIT KU.DEHERI-MP	SURENDRA KUMAR GARTIA
219	WP(C)/16431/2022 8835/2022	JYOTIRMAYA SINGH-MP	SUKANTA KUMAR DALAI
220	WP(C)/16434/2022 8836/2022	JYOTIRMAYA SINGH-MP	SUKANTA KUMAR DALAI
221	WP(C)/16438/2022 8837/2022	SUBHAKANTA DAS-MP	SUKANTA KUMAR DALAI
222	WP(C)/16442/2022 8838/2022	SUSANTA KUMAR SITHA-MP	LAXMIDHAR DASH
223	WP(C)/16443/2022 8839/2022	JAYANTA KUMAR JENA-MP	SUKANTA KUMAR DALAI
224	WP(C)/16445/2022 8840/2022	M/S. SIMON INDIA LTD.-MP	KAJAL SAHOO
225	WP(C)/16446/2022 8841/2022	SMRUTIRANJAN PADHI-MP	AVIJIT MISHRA
226	WP(C)/8149/2021 8842/2022	SURABALA BOHIDAR-MP	DURGA PRASAD PATTNAIK
227	WP(C)/16448/2022 8843/2022	BIMOL PRABHA RATHA-MP	PRAFULLA KUMAR RATH
228	WP(C)/16449/2022 8844/2022	NIRANJAN KUMAR SENA-MP	GAJENDRA KUMAR KHILAR
229	WP(C)/27357/2021 8845/2022	SARBESWAR DAS-MP	SASWATI MOHAPATRA
230	WP(C)/10904/2022 8846/2022	ASHUTOSH BEHERA-MP	MR.J.K.MISHRA
231	WP(C)/23833/2015 8847/2022	LATA SWAIN-MP	BHARAT JALLI
232	WP(C)/11522/2022 8848/2022	UNA SUBAS CHANDRA PATRO-MP	BAIJAYANTI MOHANTY
233	WP(C)/16465/2022 8849/2022	MAHESWAR DALAI-MP	SANTOSH KUMAR MAHANTY
234	WP(C)/16474/2022 8850/2022	KEDAR SWAIN-MP	BIBHUDANANDA MOHAPATRA
235	WP(C)/16356/2022 8851/2022	PRABAL RANJAN NAYAK-MP	M/S S.P.MISHRA,PRASANTA KUMAR JENA
236	WP(C)/14495/2021 8852/2022	BISWANATH DAS-MP	UMAKANT SAHOO
237	WP(C)/16479/2022 8853/2022	SIBARAM SWAIN-MP	LAMBODAR ACHARI
238	WP(C)/16480/2022 8854/2022	JITENDRA KUMAR PANDA-MP	LAMBODAR ACHARI
239	WP(C)/16482/2022 8855/2022	SADHU PRADHAN-MP	M/S.DEBI PRASAD DHAL
240	WP(C)/10304/2017 8856/2022	DR. SUDHANSU SARANGI-MP	SUBIR PALIT
241	WP(C)/16488/2022 8857/2022	PRAYAS CHANDRA MOHANTY-MP	
242	WP(C)/15327/2022 8858/2022	SUSANTA DASGUPTA-MP	SOUMYA RANJAN MOHANTY
243	WP(C)/16491/2022 8859/2022	BISHNU CHARAN SETHI-MP	JAYANT KUMAR BISWAL
244	WP(C)/15289/2022 8860/2022	BIJAYA KUMAR PANDA-MP	SWAPNA KUMAR OJHA
245	WP(C)/5271/2022 8861/2022	TIRUBALA PARIDA-MP	BRAJA MOHAN SARANGI
246	WP(C)/16496/2022 8862/2022	BISWA BHUSAN NANDA-MP	RITA SINGH
	WP(C)/16495/2022		

247	8863/2022 WP(C)/16497/2022	MALLIK ENAYAT-MP	BRAJA MOHAN SARANGI
248	8864/2022 WP(C)/16500/2022	SANJAY KUMAR BRAHAMA-MP	DILLIP KUMAR MOHAPATRA
249	8865/2022 WP(C)/16502/2022	KALI KINKAR MISHRA-MP	DILLIP KUMAR MOHAPATRA
250	8866/2022 WP(C)/14536/2022	CHAMPAMANI HANSDA @ CHAMPAMANI HANSDAH-MP	
251	8867/2022 WP(C)/40741/2021	BOLLEDDU SUMANTHA KUMAR-MP	KALI PRASANNA MISHRA
252	8868/2022 WP(C)/12598/2022	SARBESWAR BAGUDAI-MP	SURYA NARAYAN PATNAIK
253	8869/2022 WP(C)/16513/2022	GHANASHYAM LENKA-MP	SARBESWAR PRUSTY
254	8870/2022 WP(C)/16515/2022	NCC LTD., NCC HOUSE, HYDERABAD-MP	S.S.RAO
255	8871/2022 WP(C)/16514/2022	MAMATA RANI SINGH-MP	S.RATH
256	8872/2022 WP(C)/25633/2017	HENA DEI ALIAS SETHI-MP	M/S.J.D.BARIK
257	8873/2022 WP(C)/16518/2022	SUJATA SAMAL-MP	MAHENDRA KUMAR SAHOO
258	8874/2022 WP(C)/16520/2022	NCC LTD., NCC HOUSE, HYDERABAD-MP	S.S.RAO
259	8875/2022 WP(C)/16523/2022	DINABANDHU SWAIN-MP	AKSHAYA KUMAR SAHOO
260	8876/2022 WP(C)/16525/2022	NCC LTD., NCC HOUSE, HYDERABAD-MP	S.S.RAO
261	8877/2022 WP(C)/16529/2022	PATIA GOCHHAYAT-MP	SATYABRATA MOHANTY
262	8878/2022 WP(C)/1335/2012	K.GOURI S.SENAPATI-MP	TRILOCHAN PANIGRAHI
263	8879/2022 WP(C)/16532/2022	BRAJA KISHORE MALLICK-MP	PRASANNA KUMAR MISHRA
264	8880/2022 WP(C)/25231/2014	NANDITA SUTAR-MP	
265	8881/2022 WP(C)/16534/2022	AMULYA BARAL-MP	H.N.MOHAPATRA
266	8882/2022 WP(C)/16537/2022	BHAGABAN MEHER-MP	SUSAMA PRADHAN
267	8883/2022 WP(C)/16536/2022	RANJAN KUMAR PRAHARAJ-MP	ANJAN KUMAR BISWAL
268	8884/2022 WP(C)/16542/2022	BRAHMANANDA NAYAK-MP	NIRANJAN LENKA
269	8885/2022 WP(C)/23084/2010	RATNAKAR SAHU-MP	DWARIKAPRASAD MOHANTY
270	8886/2022 WP(C)/16546/2022	BANA BIHARI, MISHRA-MP	SOUMYA RANJAN MOHANTY
271	8887/2022 WP(C)/16548/2022	VED PRAKASH TIWARY-MP	LALIT KUMAR MAHARANA
272	8888/2022 WP(C)/14663/2022	BIPIN BEHARI NAYAK-MP	SUBHRANSU BHUSAN MOHANTY
273	8889/2022 WP(C)/16553/2022	BADRUDIN KHAN-MP	SUSHIL K. PATNAIK
274	8890/2022 WP(C)/16554/2022	PRAVAT KUMAR SAHU-MP	SUSHIL K. PATNAIK
275	8891/2022 WP(C)/16555/2022	SITARAM BAGH-MP	RABI NARAYAN MOHANTY
276	8892/2022 WP(C)/16556/2022	JYOTI PRAKASH MANGARAJ-MP	SUSHIL KUMAR PATNAIK
277	8893/2022 WP(C)/34550/2021	M/S. RASHMI METALICKS LTD.-MP	DURGA PRASAD NANDA
278	8894/2022	LOKANATH BEHERA-MP	SUSHIL KUMAR PATNAIK

279	WP(C)/16557/2022 8895/2022	GAURANGA CHARAN PADHI-MP	SUSHIL KUMAR PATNAIK
280	WP(C)/16559/2022 8896/2022	BIJAN KUMAR PARIDA-MP	PRABODHA CH. NAYAK
281	WP(C)/16558/2022 8897/2022	MAHESWAR SAHOO-MP	ACHYUTANANDA PATTANAIK
282	WP(C)/16560/2022 8898/2022	BIJAN KUMAR PARIDA-MP	PRABODHA CH. NAYAK
283	WP(C)/16561/2022 8899/2022	HARISCHANDRA NAYAK-MP	SUSHIL KUMAR PATNAIK
284	WP(C)/16563/2022 8900/2022	SAMBHUNATH PANDA-MP	JAJATI KESHARI KHUNTIA
	WP(C)/16565/2022		